

INFORMATION OF FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA UNDER SECTION 4(1) OF THE RIGHT TO INFORMATION ACT, 2005

(i) Section 4(1)(b(i) Particulars of Organisation, Functions and Duties

A. Particulars of Organisation -

The Food Safety and Standards Act, 2006 was enacted in 2006 in order to consolidate all the laws relating to food and to establish the Food Safety and Standards Authority of India (FSSAI), for laying down science-based standards for articles of food and for regulating their manufacture, storage, distribution, sale and import, for ensuring availability of safe and wholesome food for human consumption in the Country. Act enabled establishment of a single statutory body for food laws, standards setting and enforcement thus avoiding any confusion in the minds of consumers, manufacturers, traders and others due to multiplicity of food laws prevailing earlier.

The Food Authority was established in 2008 under Food Safety and Standards Act, 2006 vide notification no. S.O.2165 (E) dated 5th September, 2008. The Composition of Food Authority is prescribed in Section 5 of the FSS Act. It provides that the Food Authority shall consist of a Chairperson and the following twenty two members out of which one - third shall be women, namely:-

(a) Seven members, not below the rank of a Joint Secretary to the Government of India, to be appointed by the Central Government, to respectively represent the Ministries or Departments of the Central Government, dealing with-

- (i) Agriculture,
- (ii) Commerce,
- (iii) Consumer Affairs,
- (iv) Food Processing,
- (v) Health,
- (vi) Legislative Affairs,
- (vii) Small Scale Industries, who shall be Members ex officio.

(b) two representatives from the food industry of which one shall be from small scale industries;

(c) two representatives from consumer organizations;

(d) three eminent food technologists or scientists;

- (e) five members to be appointed every three years, on rotation, one each in seriatim from the Zones as specified in the First Schedule to represent the States and the Union territories;
- (f) two persons to represent farmers' organizations;
- (g) one person to represent retailers' organizations.

Section 5 also prescribes the qualifications for appointment of its Chairperson and other Members.

The Chief Executive Officer (CEO) is the legal representative and Member Secretary of the Food Authority.

The Ministry of Health and Family Welfare, Government of India, is the administrative Ministry of Food Safety and Standards Authority of India (FSSAI). The Chairperson and Chief Executive Officer of FSSAI are appointed by the Central Government.

Composition of members of the Food Authority is available at <https://fssai.gov.in/cms/food-authority.php>

Section 11 of the FSS Act provides for establishment of the Central Advisory Committee (CAC) and Section 12 delineates its functions. The primary mandate of the Committee is to advise the Authority on the work programme, prioritization of work, identification of potential risks and knowledge management. The CAC ensures close co-operation and co-ordination among the Food Authority, the State enforcement agencies and the organizations operating in the field of food. Composition of members of central advisory committee is available at <https://fssai.gov.in/cms/centraladvisorycommittee.php>

Section 13 of the Food Safety and Standards Act, 2006 provides for establishment of subject specific Scientific Panels which consist of independent scientific experts to act as the risk assessment bodies and give their considered scientific opinion. The Scientific Panels choose a Chairperson from amongst its members. At present there are 19 subject specific Scientific Panels. These have been reconstituted recently.

Section 14 of the Food Safety and Standards Act, 2006 provides for the constitution of a Scientific Committee comprising the Chairpersons of the Scientific Panels and six independent scientific experts not belonging to any of the Scientific Panels. The Committee is responsible for providing scientific opinion to the Food Authority, general co-ordination necessary to ensure consistency of the scientific opinion and in

particular with regard to the adoption of working procedures and harmonisation of working methods of the Scientific Panels. The Scientific Committee provides opinion on multi-sectoral issues falling within the competence of more than one Scientific Panels and also sets up working groups on issues which do not fall within the competence of any of the Scientific Panels. The Scientific Committee chooses a Chairperson from amongst its members.

Composition of the Scientific Committee and Scientific Panels is available at <https://fssai.gov.in/cms/committees-panels-and-groupsphp>

Location-

As per provisions of Food Safety and Standards Act, 2006, the Headquarter of the Food Authority is located at New Delhi, whereas Regional Offices and Laboratories are located at following places:

1. Regional Offices:
 - (i) Northern Region -Ghaziabad
 - (ii) Western Region-Mumbai
 - (iii) Southern Region-Chennai
 - (iv) Eastern Region-Kolkata
 - (v) North Eastern Regional Office - Guwahati

2. Branch/Port Offices
 - (i) Kochi
 - (ii) Tuticorin
 - (iii) Krishnapatnam
 - (iv) Mundra

3. Laboratories
 - (i) National Food Laboratory , Delhi-NCR -Indirapuram, Ghaziabad
Extension Centre- Raxaul, Bihar
 - (ii) National Food Laboratory, Kolkata
Extension Centre-Sonauli , UP

State Food Safety Commissioners and other Authorities-

The Act also provides for Food Safety Commissioner for each State/UT and enforcement personnel such as Designated Officers, Food Safety Officers under him. Machinery for adjudication includes Adjudicating Authorities and

Appellate Tribunals. The States/UTs are responsible for creation and filling up of necessary posts required for effective implementation of the Act in the respective State/UT. Particulars of Commissioners of States/UTs are available at <https://www.fssai.gov.in/cms/commissioners-of-food-safety.php>

Tenure of Members-

As specified in Section 7 of the Food Safety and Standards Act, 2006, as amended *vide* Food Safety and Standards (Amendment) Act, 2008, the Chairperson and the Members, other than *ex officio* Members, shall hold office for a term of three years from the date on which they enter upon their offices and shall be eligible for re-appointment for a further period of three years:

Provided that the Chairperson shall not hold office as such after he has attained the age of sixty-five years.

Salary and allowances of Chairperson and Members of Food Authority-

Salary and Allowances of the Chairperson and Members of the Food Authority are governed by the Food Safety and Standards Authority of India (Salaries, Allowances and other Conditions of Service of Chairperson and Members) Rules, 2008. In respect of Members, these Regulations are to be read with Food Safety and Standards Authority of India (Transaction of Business at its Meetings) Amendment Regulations, 2016, which provides that the Members of the Food Authority, other than *ex-officio* members, shall be paid a sitting fee of rupees four thousand for each day or part thereof for attending each meeting and the reimbursement of actual travel and subsistence expenses'. *Ex-officio* members, being serving officers, do not get any remuneration/sitting fee.

Appointment and removal of Members-

As specified in sub-section 4 of Section 5 of the Food Safety and Standards Act, 2006 as amended *vide* Food Safety and Standards (Amendment) Act, 2008, appointment of Chairperson and the Members, other than *ex officio* Members, is made by the Central Government on the recommendations of the Selection Committee.

Section 5, Sub Section 5 provides that Chairperson of the Food Authority shall not hold any other office.

Section 6 specifies the composition of the Selection Committee for the purpose of selection of Chairperson and the Members, other than *ex-officio* Members of the Food Authority. The Committee is headed by the Cabinet Secretary.

Removal of the Chairperson and Members of the Food Authority is governed by Section 7 Sub Section 4 and Section 8 of the Food Safety and Standards Act, 2006

Chronology regarding implementation of FSS Act.

- A chronology of events regarding implementation of Food Safety and Standards Act, 2006 is given below:
- President assent received on **23.08.2006**
- Notified in the Gazette of India on **24.08.2006**
- The work allocation by Cabinet Secretariat notified vide S.O. 1568(E) dated **17.09.2007** to allocate work relating to Food Safety and Standards (FSS) Act, 2006 to the Ministry of Health and Family Welfare.
- The Ministry of Health and Family Welfare issued notification on **15.10.2007** invoking Sections 4 to 10 , 87-88, 91 and 101 relating to establishment of Food Authority , selection of Chairpersons and Members of the authority, functions of Chief Executive Officer, powers of Central Government to make rules and powers to remove difficulties.
- Section 90 relating to transfer of existing employees of central government agencies governing various food related Act/Orders to Food Authority, invoked vide gazette notification dated **28.08.2008**
- Food Safety and Standards Authority of India (FSSAI) established under Section 4 of the Act vide notification dated **5th September, 2008**
- Various Sections (16-18, 81-86,92 and 93) were invoked on **18.11.2008** and other Sections (11-15) relating to Central Advisory Committee , Scientific Committee , Scientific Panel etc. were invoked vide notification dated **09.06.2009**
- **29.06.2009** - Section 99 notified
- **31.07.2009**-Section 36-47 notified.
- **29.07.2010**-all remaining Sections notified except Section 22.
- **05.05.2011**-Food Safety and Standards Rules, 2010 notified
- **05.08.2011** - 6 Principal Food Safety and Standards Regulations notified

(Note- The Food Authority while drawing up these 6 regulations tried to integrate erstwhile Acts, Rules, Orders , in line with the mandate of the Food Safety and Standards Act. The Authority did not introduce new standards at this stage since it required detailed risk assessment , examination of risk management options consideration by the Scientific

panels/Committee and final approval by the Food Authority and the Central Government).

B. Duties and functions of the Food Authority :

The duties and functions of the Food Authority are prescribed under Section 16 of the Act as under:-

- (1) It shall be the duty of the Food Authority to regulate and monitor the manufacture, processing, distribution, sale and import of food so as to ensure safe and wholesome food.
- (2) Without prejudice to the provisions of sub - section (1), the Food Authority may by regulations specify -
 - (a) the standards and guidelines in relation to articles of food and specifying an appropriate system for enforcing various standards notified under this Act;
 - (b) the limits for use of food additives, crop contaminants, pesticide residues, residues of veterinary drugs, heavy metals, processing aids, myco-toxins, antibiotics and pharmacological active substances and irradiation of food;
 - (c) the mechanisms and guidelines for accreditation of certification bodies engaged in certification of food safety management systems for food businesses;
 - (d) the procedure and the enforcement of quality control in relation to any article of food imported into India;
 - (e) the procedure and guidelines for accreditation of laboratories and notification of the accredited laboratories;
 - (f) the method of sampling, analysis and exchange of information among enforcement authorities;
 - (g) conduct survey of enforcement and administration of this Act in the country;
 - (h) food labeling standards including claims on health, nutrition, special dietary uses and food category systems for foods; and

- (i) the manner in which and the procedure subject to which risk analysis, risk assessment, risk communication and risk management shall be undertaken.

- (3) The Food Authority shall also:-
 - (a) provide scientific advice and technical support to the Central Government and the State Governments in matter of framing the policy and rules in areas which have a direct or indirect bearing on food safety and nutrition;

 - (b) search, collect, collate, analyse and summarise relevant scientific and technical data particularly relating to –
 - (i) food consumption and the exposure of individuals to risks related to the consumption of food;

 - (ii) incidence and prevalence of biological risk;

 - (iii) contaminants in food;

 - (iv) residues of various contaminants;

 - (v) identification of emerging risks; and

 - (vi) introduction of rapid alert system;

 - (c) promote, co-ordinate and issue guidelines for the development of risk assessment methodologies and monitor and conduct and forward messages on the health and nutritional risks of food to the Central Government, State Governments and Commissioners of Food Safety;

 - (d) provide scientific and technical advice and assistance to the Central Government and the State Governments in implementation of crisis management procedures with regard to food safety and to draw up a general plan for crisis management and work in close co-operation with the crisis unit set up by the Central Government in this regard;

 - (e) establish a system of network of organizations with the aim to facilitate a scientific co-operation framework by the co-ordination of activities, the exchange of information, the development and implementation of joint projects, the exchange of expertise and best practices in the fields within the Food Authority's responsibility;

- (f) provide scientific and technical assistance to the Central Government and the State Government for improving co-operation with international organizations;
 - (g) take all such steps to ensure that the public, consumers, interested parties and all levels of panchayats receive rapid, reliable, objective and comprehensive information through appropriate methods and means;
 - (h) provide, whether within or outside their area, training programmes in food safety and standards for persons who are or intend to become involved in food businesses, whether as food business operators or employees or otherwise;
 - (i) undertake any other task assigned to it by the Central Government to carry out the objects of this Act;
 - (j) contribute to the development of international technical standards for food, sanitary and phyto-sanitary standards;
 - (k) contribute, where relevant and appropriate to the development of agreement on recognition of the equivalence of specific food related measures;
 - (l) promote co-ordination of work on food standards undertaken by international governmental and non-governmental organizations;
 - (m) promote consistency between international technical standards and domestic food standards while ensuring that the level of protection adopted in the country is not reduced; and
 - (n) promote general awareness as to food safety and food standards.
- (4) The Food Authority shall make it public without undue delay-
- (a) the opinions of the Scientific Committee and the Scientific Panels immediately after adoption;
 - (b) the annual declarations of interest made by members of Food Authority, the Chief Executive Officer, members of the advisory Committee and members of the Scientific Committee and Scientific Panels, as well as the declarations of interest if any, made in relation to items on the agendas of meetings;
 - (c) the results of its scientific studies; and
 - (d) the annual report of its activities

All Sections of the FSS Act, 2006 have been notified by the Government except the provisions relating to the genetically engineered or modified food in Section 22

The Authority is fulfilling its mandate under the FSS Act by-

- setting globally benchmarked regulations, standards and guidelines
- facilitating compliance through licensing, registration, inspection, third party audit and improved laboratory network
- regulating imports for ensuring safety of imported food products
- building capacity of regulatory staff, laboratory personnel as well as food business operators
- driving public health initiatives in the true spirit of convergence
- leveraging IEC (Information, Education & Communication) techniques to build a food safety culture
- embracing technology to streamline processes
- forging strategic partnerships to generate and exchange knowledge and best practices

A copy of the Food Safety and Standards Act, 2006 is available at the website of FSSAI www.fssai.gov.in at url <https://www.fssai.gov.in/cms/act-2006.php>

(ii) Section 4(1)(b)(ii) Powers and Duties of Officers and other Employees of Food Authority

Provisions regarding Officers and other employees of Food Authority are contained in Section 9 of FSS Act, 2006. Section 9(1) provides that there shall be a Chief Executive Officer of the Food Authority, not below the rank of Additional Secretary to the Government of India, who shall be the Member-Secretary of the Authority, to be appointed by the Central Government.

Section 9(2) provides that the Food Authority may with the approval of the Central Government determine the number, nature and categories of other officers and employees required to the Food Authority in the discharge of its functions.

FSSAI currently has a sanctioned strength of 824 and the details of posts created are as under:

Table - Details of sanctioned posts in FSSAI

Sl No.	Name of Post	Pay Level	Sanctioned Strength
1	Chairperson	17	1
2	CEO	15	1
3	Executive Director	14	2
4	Advisor	14	2
5	Director	13	16
6	Chief Technology Officer	13	1
7	Principal Manager	13	1
8	Joint Director	12	32
9	Deputy Director	11	44
10	Assistant Director	10	22
11	Assistant Director (Tech)	10	60
12	Food Analyst	10	10
13	Technical Officer	7	255
14	Central Food Safety Officer	7	74
15	Assistant Director (OL)	10	1
16	Hindi Translator	6	3
17	Administrative Officer	8	25
18	Assistant	6	76
19	Junior Assistant Grade- I	4	12
20	Senior Private Secretary	8	7
21	Personal Secretary	7	17
22	Personal Assistant	6	39
23	Senior Manager (IT)	12	2
24	Manager (IT)	11	2
25	Deputy Manager (IT)	10	4
26	Assistant Manager (IT)	7	10
27	IT Assistant	6	6
28	Senior Manager	12	2
29	Manager	11	8
30	Deputy Manager	10	16
31	Assistant Manager	7	8
32	Junior Assistant Grade-II	2	12
33	Staff Car Driver (Ordinary Grade)	2	3
34	Multi Tasking Staff (MTS)	1	50
	Total		824

The above posts in FSSAI have been grouped into three cadres:-

1. Scientific and Technical Cadre
2. Administrative and Finance Cadre

3. I.T. and other Specialized Services

Recruitment

Direct Recruitment-The Recruitment Regulations for various posts were notified on 1.10.2018 and the process of recruitment as per provision of the Recruitment Regulations have been initiated. Accordingly, applications for direct recruitment against various posts were invited vide Advertisement No. DR-01/2019 dated 25th January, 2019, DR-02/2019 dated 26th March, 2019 and DR-03/2019 dated 16th October, 2019. All the stages of scrutiny/CBT/written examination/skill test/interview (as applicable) of these advertisements has been completed. Based on results of DR-02/2019, a total of 185 candidates out of 275 posts have already joined the organization and the joining of remaining candidates is under process. Based on the final results of few posts covered under other two recruitment notices, two candidates for the posts of Director (Pay Level-13), One candidate for the post of Chief Technology Officer (Pay Level-13) and five candidates for the post of Food Analyst (Pay Level-10) have since joined on direct recruitment basis.

Deputation- Applications were also invited for filling up of 73 posts on deputation basis vide advertisement dated 03th June, 2020, 28th September, 2020 and 16th December, 2020. Consequent upon their selection, 37 officers have joined FSSAI on deputation basis during 2020-21

Salaries and Allowances and other conditions of service of officers and employees -

Under sub-section 3 of Section 9 of the Act, the 'salaries and allowances payable to, and other conditions of service of, the Chief Executive Officer, officers, and other employees shall be such as may be specified by regulations by the Food Authority with the approval of the Central Government. Under Food Safety and Standards Authority of India (Salary , Allowances and other Conditions of Service of Officers and Employees) Regulations, 2013, the conditions of service of the eligible employees of Authority in the matters of pay, allowances, fixation of pay, increment, joining time, joining time pay, age of superannuation, modified assured career progression scheme, medical facilities, leave, leave travel concession, conduct , disciplinary matters and other conditions of service, shall be regulated in accordance with such other rules and regulations as are , from time to time, applicable to officers and employees of the Central Government belonging to Group A, Group B and Group C posts, as the case may be, in the corresponding pay scale.

It may however, be mentioned that when serving IAS officers are appointed as CEO (which has been the case so far), they are governed by provisions of All India Services Rules and Regulations made thereunder.

Functions of Chief Executive Officer of FSSAI

Functions of the Chief Executive Officer are specified in Section 10 of the FSS Act, 2006-already available on website of FSSAI.

Duties and work allocation of other officers and employees of FSSAI

Details regarding duties and work allocation of other officers and employees of FSSAI are at **Annexure -A**

(iii) Section 4(1)(b)(iii) Procedure followed in the decision making process, including channels of decision and accountability-

Sections 11,12,13,14,15 and 18 of FSS Act, 2006 and FSS Rules/Regulations, 2011 notified by the Authority delineate the institutional mechanism to take decision in the Authority.

Regarding framing of standards, FSSAI has laid down a Standard Operating Procedure with timelines as per details below:

Sr. No.	Steps	Estimated Time
1.	Framing of the draft notification/ regulation after approval of the draft standards/ regulatory measure by the Food Authority	15 days.
2.	Reference to the Ministry for its approval and publication of the Draft Regulation	Up to 3 months.
3.	Placement of the Draft regulation on the website after its publication in the Gazette for inviting comments from the stakeholders	60-70 days; (notice to WTO members and inviting comments/ suggestions from the stakeholders running concurrently)
4.	Simultaneous Notification to the WTO for its comments	
5.	After closure of comments period, the comments received are tabulated, and	Up to 45 days

	examined.	
6.	Consideration of the comments by the Scientific Panel/ internal committee for finalization of the draft standards/ measures as the case may be.	
7.	Consideration of the recommendation of the panel/ internal committee by the Scientific Committee for validation/ ratification, if required, and by the Authority for its approval.	Up to 90 days linked with the scheduling of meetings of the Scientific Committee/ Food Authority.
8.	The Final Regulation is sent to the Ministry of Health for its approval for Notification of the Final Regulation.	30 days to 90 days
9.	The Ministry forwards the same to the Legislative Department in the Ministry of Law for Legal Vetting and on receipt thereof accords its approval	
10.	The Final Regulation is sent to the Controller of Publications for publication of the notification in the Gazette of India .	About 15 days

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ding other matters, cases are prepared by the concerned Divisions and submitted through Divisional Heads for approval of CEO/ Chairperson/ the Food Authority, as the case may be.

(iv) Section 4(1)(b)(iv) -The norms set by it for the discharge of its functions

Provisions under FSS Act, 2006 , FSS Rules/Regulations, 2011 are followed in discharge of operational functions in FSSAI

For administrative/financial matters, Rules, Regulations and other norms of Central Government are being followed including powers under Section 10 of the FSS Act, 2006 .

(v) Section 4(1)(b)(v) The Rules, Regulations, instructions/Manuals/ Records held in FSSAI to discharge its functions

Details of the Notification of the Food Safety and Standards Act, 2006, Rules and Regulations, which govern the functioning of FSSAI, are at *Annexure B*.

For administrative and financial matters, the Food Authority follows various Rules and instructions issued by the Government such as FR/SR, General Financial Rules, CCS(CCA) Rules, 1965, CCS(Conduct) Rules , 1964, TA Rules etc.

(vi) Section 4(1)(b)(vi)- A Statement of the categories of documents that are held by it or under its control:

Some of the important categories of documents held by /maintained in FSSAI are :

- FSS Act,2006
- Food Safety and Standards Rules, 2011
- Compendium of various Food Safety and Standards Regulations
- Service Regulations like General Financial Rules , Fundamental and Supplementary Rules, Travelling Allowance Rules , CCS(CCA) Rules, CCS(Conduct) Rules
- Manuals- Manual of Methods of Analysis, Manual for Imports, Manual for Food Safety Officers , Training manuals
- Standing Operating Procedures
- Booklets and Brochures related to IEC/Social and behavioural change activities
- DART -Detection of Adulteration through Rapid Testing
- Books in Library relating to Food Science /Food Technology
- Scientific /Technical words dictionary

It may be mentioned that the Act, Rules, Compendiums of various FSS Regulations , Manuals , Booklets etc. are already uploaded on website of FSSAI.

(vii) Section 4(1)(b)(viii) The particulars of any arrangement that exists for consultation with or representation by , the members of the public in relation to the formulation of its policy implementation thereof

Consultation with members of the Public/stakeholders-

- The FSS Rules/Regulations, including their amendments are placed in the public domain on the website for suggestions/observations/comments of the public. These comments are taken into consideration before the Rules/Regulations are finally notified

in the Gazette . To facilitate members of public to offer comments , FSSAI launched 'e-Platform for Comments' on 5th November, 2018 and is available on the portal <https://fssai.gov.in/comments/Directlogin.aspx>.

- Representatives from sectors covering Industry, Consumer Organisations, Farmers/Retailers associations are nominated as Members of the Authority . Representatives of these sectors are also included in the Central Advisory Committee .
 - Workshops/Seminars etc. are held involving stakeholders participation. When requested, discussions are also held with stakeholders before finalisation of draft regulations.
 - Interaction with civil society and public already exists through letters , representations, electronic mails or through 'feedback' option available at www.fssai.gov.in
 - Nationwide helpline (1800-11-2100) service is in operation to address queries regarding functions, procedures and implementation of FSS Act/Rules/Regulations
- (viii) Section 4(1)(B)(viii) A statement of the boards, councils, committees and other bodies consisting of two or more persons constituted as its part or for the purpose of its advice and as to whether meetings of those boards, councils, committees and other bodies are open to the public or the minutes of such meetings are accessible for public**

- (i) Food Authority
- (ii) Central Advisory Committee
- (v) Scientific Committee
- (vi) Scientific Panels

Minutes of Meetings of Food Authority and Central Advisory Committee are uploaded and put in public domain through Authority's website at www.fssai.gov.in at <https://fssai.gov.in/cms/authoritycacmeeting.php>

FSSAI has also constituted Expert Committees on :

- ❖ Expert Committee to provide no objection for conducting human intervention studies on novel or non-specified food ingredients/products
- ❖ Expert Committee on Organic Foods

- ❖ Expert Committee for Approval of Non-specified Food/ Food Ingredients
- ❖ Expert Committee on Approval of Claims under Food Safety and Standards (Advertising and Claims) Regulations, 2018 for

(ix) Section 4(1)(b)(ix) A directory of its officers and employees

Directory of Officers is uploaded on website of Authority at url : <https://fssai.gov.in/cms/directory.php>

(x) Section 4(1)(b)(x) the monthly remuneration received by each of its Officers and Employees, including the system of compensation as provided in its regulations

This information is available at Annexure -C & Annexure-D

(x) Section 4(1)(b) (xi) The budget allocated to each of its Agencies, indicating the particulars of all plans, proposed expenditures and reports on disbursements made

Not Applicable. However, Budget and Audited Account pertaining to FSSAI are available and form part of the Annual Reports of the Authority which are uploaded on the website of FSSAI after being laid in both Houses of Parliament. Annual Reports are available at <https://fssai.gov.in/cms/annual-reports.php> and <https://www.fssai.gov.in/knowledge-hub.php?hubname=Annual-Report>

(xii) Section 4(1)(b) (xii) the manner of execution of subsidy programmes including the amounts allocated and the details of beneficiaries of such programmes

Not applicable

(xiii) Section 4(1)(b)(xiii) Particulars of recipients of concessions, permits or authorisations granted by it

Not applicable

(xiv)Section 4(1)(b)(xiv) Details in respect of the information, available to or held by it, reduced in an electronic form

A. Some of the important information which is readily available on website of FSSAI -

- Legislation [FSS Act, 2006, FSS Rule, 2011, FSS Regulations etc.]
- All Gazette Notifications, Advisories and Orders issued by Food Authority
- Authority Profile
- Annual Reports which have been laid in Parliament
- Budget, Finance and Accounts , Separate Audit Report thereon (forming part of Annual Report)
- Notices and Tenders
- Information under RTI Act, 2005-list of CPIOs and suo-motu disclosures
- Manuals- Manual for Food Imports; Manual for Food Safety Officers , Manuals of Methods of Food Analysis
- List of notified labs with details of labs.
- FAQs on Compliance, Imports, Standards, NCCP, Codex, Regulations , Food Fortification and other topics
- Guidance Notes on various topics and Myth Busters
- Books and Reports
- Video Library
- Various initiatives under Eat Right India
- Corona related measures taken by Authority
- Particulars and contact addresses of all Food Safety Commissioners of States/UTs , all Regional Directors of FSSAI
- Data of Licensing and registration (updated monthly)

Above information is available on website : www.fssai.gov.in

B. FSSAI -other Data Eco-systems in electronic form:

Food Import Clearance System (FICS): (<https://fics.fssai.gov.in>)

The Food Import Clearance System (FICS) is an Integrated Web based System of FSSAI for the process of clearance of Imported Food into India at 9 locations viz. Delhi, Mumbai, Kolkata, Chennai, Tuticorin, Kochi, Mundra, Kandla, Krishnapatnam covering 44 points of entry. The FICS application is integrated with Customs' Single Window Interface for Facilitating Trade (SWIFT) for seamless transmission of Bills of Entry from Customs' ICEGATE to FICS and issuance of NOC/NCR by FSSAI.

Food Safety Compliance System (FoSCoS): (<https://foscoss.fssai.gov.in>)

Food Safety Compliance System (**FoSCoS**) is a software application for licensing and registration of FBOs with which several other modules are integrated. It replaces the outdated Food Licensing and Registration System. It has been made operational Pan-India w.e.f. 1st November, 2020 including all 16 zones of Railways of the Country. It has additional functionalities with intent to make it simpler, faster and comprehensive so that FBO is able to get food license or can get registration certificate with ease. Audit Management System, Hygiene Rating System, FoSCoRIS etc. have been integrated with it.

Food Safety Compliance through Regular Inspection & Sampling System (FoSCoRIS)

Food Safety Compliance through Regular Inspection & Sampling System (FoSCoRIS) is a web based real time inspection platform for Food Safety. FoSCoRIS enables paperless inspections which in turn helps in Real Time Digitization of the reports. It can be accessed at <https://foscoris.fssai.gov.in>. Besides, this offline module also exists which is an easy to operate and handy tool that syncs data as and when net is available.

Indian Food Laboratory Network (INFoLNET)

Indian Food Laboratory Network (INFoLNET) is an IT solution for integrating all categories of Labs which are involved in any type of food sample testing. It is primarily a Track & Trace national Lab Network, which targets all aspects on details of samples allocated to the Labs and integrate process of sample testing at different stages, thereby simplifying overall process of sampling and testing of food commodities. All food products under mandate of FSSAI with its corresponding regulatory requirements with respect to quality and safety parameters in accordance with the provision of Food Safety and Standard Regulations have been mapped and data uploaded on the system. Information generated through the system helps in planning and execution of surveillance activities by the States. The URL of the Portal is - <https://infolnet.fssai.gov.in/>.

Jaivik Bharat Portal for Organic Products

The portal on Organic Food from India is a regulatory portal. It has an Indian Organic integrity database jointly developed by the FSSAI, APEDA and PGS-India on Organic food standards, certification processes, information relating to FBOs, their products and geographical areas in which these are available. Through this Portal, the consumers can access all information with respect to the producers, the certification system and the availability of certified organic products. The portal can be accessed using the URL - <https://jaivikbharat.fssai.gov.in/>.

Food Regulatory Portal - A friendly Portal for Food Businesses (<https://foodregulatory.fssai.gov.in/foscric>)

It is a single interface for food businesses to cater to both domestic operations and food imports. The portal hosts multiple IT platforms at one point to facilitate food businesses and reduce compliance burden. One Nation One Food Law is the vision behind this portal. It is made in alignment with the government's policy of digital India, the power of technology has been harnessed in other areas also to ensure standardization, efficiency and transparency. The portal can be accessed through the URL - <http://foodregulatory.fssai.gov.in/>.

Food Safety Training and Certification (FoSTaC) Training Portal:

FoSTaC is the food safety training and certification portal for providing training to all Food Business Operators (FBOs) across the food value chain. In addition to the online SNF resources, it has three types of training modules viz. Basic, Advance and Special. The site has been updated and can be accessed at URL: <https://fostac.fssai.gov.in/>.

Safe Water for Healthy Living Portal

The goal of this project is to enable the consumers to make an informed choice on the quality of water being consumed. The URL for the site is - <https://safewater.fssai.gov.in/>. This portal captures test results of samples of packaged drinking water.

Social Outreach/Digital Connect:

As in the past, many new communication channels have been introduced to reach end- consumers directly, which act as a direct link between consumer and the FSSAI. Now, FSSAI has a considerable presence on Facebook, Twitter, YouTube and Instagram - four of the most widely used social media platforms.

FSSAI has also toll-free helpline desk and its helpline number has been circulated through the connect mediums. All the complaints/queries coming from the above mentioned multiple channels are being auto-redirected to web portal/ mobile APP- Food Safety Connect.

Eat Right India Movement: 'Eat Right India' movement aims to ensure health and well-being of people by promoting safe food and healthy diets through coordinated multi-sectoral approach. All the initiatives have separate website/portals and it has been decided that all such initiatives will be brought under this integrated Portal of the FSSAI.

FSSAI Website: A new look integrated website of the FSSAI has been designed and developed considering the latest trends in the website design.

Information has been structured in a more convenient way so that citizens/FBOs can search for data in an effective way. The new website helps in easy navigation to micro-sites which have been developed and are under development. All initiatives of the FSSAI and various sites can be easily accessed through this FSSAI integrated website available at <https://fssai.gov.in>.

Food Fortification Resource Centre (FFRC) Website: The Food Fortification Resource Centre is a Resource and Support Centre to promote large-scale fortification of food to make up for prevalent micronutrient deficiencies across India. It is a resource hub which provides information and inputs on standards and food safety, technology and processes, premix, equipment procurement, manufacture, quality assurance and quality control for the fortification of foods. The revamped website is available at the URL <http://ffrc.fssai.gov.in>.

Eat Right Challenge: The Heads of Municipal Bodies, Districts and Food Safety Commissioners were invited to participate in the Eat Right Challenge to ensure safe and healthy food in their cities and districts. List of activities have been identified under 5 themes for cities/districts to achieve. Through regulatory activities, social and behaviour change communication, food safety compliance and preventive healthcare can be ensured. <https://eatrightindia.gov.in/EatRightChallenge/home>

Eat Right Home: Food safety begins at home. It is important that the food prepared at home is safe and wholesome. Eat Right Home initiative of FSSAI is aimed at reaching out to homemakers and domestic workers in a phased manner across the country through special awareness drives. Experts from the field of food safety and nutrition will educate domestic workers & homemakers. Url for portal for this initiative is <https://eatrightindia.gov.in/eatrighthome/>

A list of various website/portals and other Digital Initiatives of FSSAI is at *Annexure E*

(xv) Sec 4 (1) b (xv) The particulars of facilities available to citizens for obtaining information, including the working hours of a library or reading room if maintained for public use

FSSAI provides multiple sources for providing relevant information to public and stakeholders through:-

(i) **FSSAI Website** – <https://www.fssai.gov.in>

During past many years, FSSAI has been leveraging technology to enable a series of reforms, bringing food safety and nutrition together, focusing on consumer empowerment, while rapidly working through partnerships and convergence. FSSAI in recent years has been increasingly launching various digital initiatives and building digital ecosystems. The FSSAI integrated website provides not only the valuable content but one can easily access all its online applications, digital initiatives, micro-sites, valuable video libraries and creative catalogues etc. from the FSSAI integrated website. Information has been structured in a more convenient way so that citizens/Food Business Operators (FBOs) can search for data in an effective way.

(ii) **24x7 Toll Free Helpline No. 1800112100**

Particulars of other facilities available to citizens for obtaining information:

(a) Food Safety Connect (Redressal Mechanism)

Consumers can connect to FSSAI through various channels. Consumers can register their complaints and feedbacks about food safety issues related to adulterated food, unsafe food, substandard food, labelling defects in food and misleading claims & advertisements related to various food products.

(b) Channels through which consumers can connect with FSSAI are:

- Helpline (Toll Free) 1800112100
- FSSAI APP
- Email: compliance@fssai.gov.in
- WhatsApp/SMS: 9868686868
- Facebook
- Twitter
- Formal representation
- Walk-in with prior appointment
- CPGRAM

Complaints/Concerns of consumers and FBOs received by FSSAI through various channels (Web Portal & Mobile App, FSSAI Helpline, Emails, WhatsApp, Twitter, Facebook, INGRAM - National Consumer Helpline portal, PMOPG, posts etc.) are consolidated by FSSAI into a single portal i.e. Food Safety Connect Portal. A unique code is generated against each lodged complaint/concern, prioritized according to their risks and then forwarded to concerned State Designated Officers and FBOs for necessary action as per provisions of FSS Act 2006, Rules and Regulations made thereunder. Proper disposal of concerns is regularly monitored and taken up with Commissioners of Food Safety, States/UTs through Quarterly Reports, performance review of States/UTs and periodical Central Advisory Committee Meetings.

Consumers can also lodge their complaints regarding food concerns with the State Authorities. Many States have their own grievance handling mechanisms. Details of consumer grievance helpdesk of State Governments is available at <https://www.fssai.gov.in/cms/helpdesk.php>

(c) Guidance Notes : These Guidance Notes are intended to provide guidance to food business operators and consumers and dispel myths. These Guidance Notes are available on website of FSSAI at url - <https://www.fssai.gov.in/cms/guidance-notes.php> on following topics:

1. Safety and Quality of Meat and Poultry
2. **Safe** handling, processing & consumption of poultry meat and eggs during bird flu outbreak
3. Food for Special Medical Purposes
4. Food Hygiene & Safety Guidelines for Food Businesses during Corona Pandemic
5. Guidance Document on Clean and Fresh Fruit and Vegetable Market
6. Metal Contaminants in Foods-Potential risk and Mitigation measures.
7. Safety and Quality of Traditional Milk Products
8. Pesticides: Food Safety concerns , precautions and safety mechanism.
9. Artificial Ripening of Fruits Ethylene gas - A safe fruit ripener.
10. Gluten Free Foods: ensuring safe food for people suffering from celiac disease.
11. " Millets - the nutri-cereals".
12. Food for Special Dietary use for Sportsperson (FSDU for Sports person).
13. Aflatoxins: A Key Food Safety Concerns.
14. Ensuring safety of pulses & besan.
15. Irradiated Food is safe: busting myths around it.
16. Handling and disposal of used cooking oil.
17. Stickers on Fruits & vegetables.
18. Egg Quality and Safety: dispelling the myth about plastic eggs
19. Safe Ground Spices: How to ensure that these are not adulterated
20. Issue of formalin in Fish.

(d) Frequently Asked Questions

FAQs are available on website of FSSAI on various issues/ topics under following broad areas of functioning:

- Compliance ([fssai.gov.in/cms/compliancefaq.php](https://www.fssai.gov.in/cms/compliancefaq.php))
- Imports ([fssai.gov.in/cms/importsfaq.php](https://www.fssai.gov.in/cms/importsfaq.php))

- Standards (fssai.gov.in/cms/standardsfaq.php)
- National Codex Contact Point of India(NCCP)-
(fssai.gov.in/cms/nccpfaq.php)
- Codex (fssai.gov.in/cms/codexfaq.php)
- Regulation (fssai.gov.in/cms/regulationfaq.php)
- Food fortification (fssai.gov.in/cms/foodfortification.php)

(e) FSSAI is creating consumer awareness related to food safety, health and nutrition, healthy and safe cooking and eating practices through regular updates shared through different social media platforms like Facebook, Instagram and Twitter and through MyGov platform also. FSSAI has created a rich creatives/poster series on various topics like Healthy eating, diets and Food safety during Covid-19 etc. that are uploaded in various social media platform time to time to generate awareness among consumers.

(f) There is video library and FSSAI's own YouTube Channel with all the latest information on food related topics.

(g) As a part of ongoing collaboration with MyGov platform, short videos with celebrity endorsements for mass awareness on tips and precautions to stay healthy have been developed and disseminated. Videos on food fortification to address micro nutrient deficiencies, trans-fat to deal with non-communicable diseases , adulteration tests etc. have also been disseminated .

(h) Online competitions to engage various segments of society to create consumer awareness have been conducted such as Eat Right Creativity Challenge for school children, Eat Right Quiz, Recipe competitions (low salt, healthy recipe, plant rich protein etc.)

(i) A number of handbooks/guidelines documents were also launched to facilitate stakeholders and create awareness around food safety and healthy and nutritious food.

(j) FSSAI is also working towards countering false videos and news items which create scare among consumers through scientifically validated information released through press releases, videos on social media platforms like Facebook , twitter , guidance notes and myth busters which are uploaded on its websites.

(k) Food Safety and Standards Authority of India (FSSAI) has taken an initiative and has developed an Online ChatBoT, named "FOOD Guru", short for chat robot, a computer program that simulates human conversation, or chat, through Artificial Intelligence. At present, it has approximately 2,000+

questions related to Regulations, Quality Assurance, Standards, FSMS and many more will be added in the near future. As technology is advancing with every passing day, so this serves another purpose of elevating the user experience through interactive conversations.

(l) FSSAI has introduced Food Safety Display Boards (FSDBs) for various food businesses such as retail stores, milk booths, vegetable & fruit retail, meat shops, restaurants, street food vendors, manufacturing, storage, liquor retail, transport and distribution. Not only FSSAI's registration/license number is displayed on these boards, these also convey to the consumers about the appropriate food safety and hygiene practices to be followed by the Food Business Operators (FBOs) in their establishments. They further provide consumers with contact numbers for feedback, queries and complaints

(m) Food Product Identity Verification System (<https://fssai.gov.in/fpas/about>: Under the initiative of Ease of Doing Business, this comprehensive system is devised integrating Food Safety Standards and Regulations on Food Products Standards and Food Additives, including Proprietary Foods, Nutraceuticals and other special foods, and Non-specified Food and Food ingredients wherein any product which is intended to get in market and sell may fall along with other relevant regulations for safety requirements. The objective of this system is to enable any food businesses to get an understanding of whether their product falls in Standard Products Category or is it their own Proprietary Product and at the same time be able to apply for approval/ endorsement of the desired Food Product along with its constituent ingredients and food additives. The system gives necessary hints towards reaching the appropriate category and submitting the application for Standard Food Product/Proprietary/Nutraceuticals and special foods.

(n) Indian Food Standards Quick Access (<https://fssai.gov.in/quickaccess/getSubCategoryList?productid=0&productname=>) This tool provides a single platform integrating all Food Safety Standards and Regulations on safety as well as quality of food items. This is aimed at minimizing ambiguity in the interpretation of regulations and FBOs can access all relevant standards for a food item at one single place.

(xvi) Sec 4 (1) b (xvi) The names, designations and other particulars of the `Public Information officers.

The relevant details are available on the FSSAI website at url : fssai.gov.in/cms/cpios.php

(xvii) Section (1)(b) (xvii) Such other Information as may be prescribed; and thereafter update these publications every year.

(a) Transfer Policy

Transfer policy in FSSAI is still to be formulated.

(b) Citizens Charter:

FSSAI's Citizens Charter is still to be formulated.

(c) Public Private Partnership:

(i) NFL-G has been developed as state-of-the-art model food testing laboratory on public-private-partnership (PPP) mode.

(ii) FSSAI is also coming up with two more National Food Laboratories soon, one each at Jawaharlal Nehru Port Trust (JNPT), Mumbai and Chennai Port Trust (CPT), Chennai on PPP mode. For this, the tender was floated and after due procedures, the work related to setting up and operationalization of NFL, JNPT was awarded to M/s Vimta Labs Ltd., Hyderabad and that of NFL, CPT to M/s National Collateral Management Services Ltd., Mumbai. These PPP partners are in the process of establishing these NFLs at respective locations.

(d) Discretionary and Non-discretionary Grants

FSSAI is implementing a Central Sector Scheme for "Strengthening of the Food Testing System in the country including provision for Mobile Food Testing Labs" from the financial year 2016-17. Under the scheme, the grants are being released to State Food Testing labs, Central /autonomous Referral labs for strengthening of food testing infrastructure through procurement and installation of high end precision equipments, establishing of microbiology labs, provision of mobile food testing labs (FSW) etc. So far, a sum of Rs. 314.48 crore has been released to 39 State Food Testing labs of 29 State/UT Governments. Further, a sum of Rs. 32.20 has been sanctioned for 11 Referral labs of which Rs. 27.66 crore has been released. 60 Food Safety on Wheel (FSW) have been provided to 32 States/UTs. Further, another 56 modified FSWs have been sanctioned to 15 States/UTs of which 42 have been delivered. Details of grant released, etc., are available under the Sub-Head 'Central Sector Scheme' under the Head 'Food Testing' on the Homepage of FSSAI website (<https://www.fssai.gov.in>). These details are updated periodically.

(ii) FSSAI has signed Memorandum of Understanding(MoU) with States/UTs for strengthening of Food Safety Eco-system in the country. Under the MoU frame work, financial and technical assistance has been provided to the States/UTs as per approved Work-Plan Proposals. Work Plan proposals highlighting the critical area where both technical and financial supports required were received and finalised with 24 States/UTs and an amount to the tune of Rs 64.66 Crore was released during the financial year 2020-21.

(iii) FSSAI is supporting R&D projects under the Scheme of Research and Development which relate to emerging issues related to food safety. While 5 projects have already been completed, another 16 R&D projects are currently being conducted at various research institutions . For these 16 projects, a sum of Rs. 634.65 lakhs has been sanctioned.

(e) Performance Audit on Implementation of Food Safety and Standards Act -Report 37 of 2017

Performance Audit on Implementation of Food Safety and Standards Act, 2006 for the period 2011-12 to 2015-16 was conducted by C&AG . .

2. C&AG submitted the Performance Audit Report (Report 37 of 2017) on Implementation of Food Safety and Standards Act which was laid in the Parliament on 19th December, 2017. Audit observations and recommendations were contained in several paragraphs in 5 chapters namely :

Chapter II- Regulatory and Administrative Framework

Chapter III - Licensing , Registration , Inspection and sampling

Chapter IV - Analysis of Food and Prosecution

Chapter V-Human Resources

3. Based on ATNs by FSSAI, the ATNs on the observations in the Audit Report were submitted to C&AG by the Ministry. Thereafter vetting comments of Audit were responded to which contained revised ATNs. These were followed by final vetting comments of Audit. The final vetting comments were then responded to as 'Final ATN'. The Ministry forwarded the final ATNs to Audit vide letter No. P 150125/8/2018-FR dated 03.10.2018.

4. Performance Audit Report was taken up for examination by the Public Accounts Committee . The Public Accounts Committee (17th Lok Sabha) presented its 21st Report to Lok Sabha and laid on Table of Rajya Sabha on 2nd February, 2021 . The PAC ((17th Lok Sabha) /Sub Committee II had taken oral evidence of officers of Ministry and FSSAI as under-

1.10.2019-Fourth Sitting of Public Accounts Committee (2019-20)

10.02.2020-First Sitting of Sub Committee II of Public Accounts Committee (2019-20)

11.09.2020- Third Sitting of Sub Committee II of Public Accounts Committee (2020-21)

5.. FSSAI has already taken action on most of the recommendations contained in the CAG/PAC Report . FSSAI has sent its ATN on the 21st Report to the Government. Some recommendations in CAG Report require amendment to the Act for which specific proposals have been referred to the Central Government.

(f) Foreign Tours

Details of officers deputed for foreign tours during last three years (2018-19 , 2019-20, 2020-21) are at *Annexure F*. It may be mentioned that due to CoVID 19, no official of FSSAI was sent on official tour abroad during 2020-21.

(g) Notice/tender enquiries, detailing the name of the supplier of goods/services and total amount indicating at which such procurement or works contract is done.

(i) Procurement of goods and services:

Government has set up e-market place (GeM online portal) for procurement of common use goods and services in a transparent manner. Purchase through GeM is regulated by Rule 149 of General Financial Rules, 2017. Almost the entire procurement by FSSAI is being made through GeM.

(ii) Works contract awarded (ongoing projects)

S.N.	Work	Total Cost	Project executed through	Date of Award to Contract	Expected date of completion of work
1	Construction of Multi-storeyed (2 level basement+Ground	App Rs. 46 crore	NBCC has been engaged as Project Management	2019	Oct 2021

	, Ist and Second floor) covering appx 60,000 sq feet as Office complex at Indirapuram		Consultant for the project		
2.	Renovation of MMU Building, adjacent to FDA Bhavan	Rs. 7.70 crore	M/s Kamini Constructions	Sept, 2020	May, 2021

(h) Other relevant information

(i) Utilisation of grant : FSSAI is receiving grants from the Government through the Ministry of Health and Family Welfare for meeting its administrative and operational expenses. Details of grants released to FSSAI , year -wise , and its utilisation are given below:

Food Safety and Standards Authority of India -Utilisation of grants received through Ministry of Health and FW					
Rupees in crore					
Financial Year	Opening Unspent	Actual Release by GOI	Utilized	Unspent	% of Utilization
2015-2016	14.33	54.88	45.51	23.69	65.76
2016-2017	23.69	54.61	76.16	2.14	97.27
2017-2018	2.14	183.44	181.13	4.45	97.60
2018-2019	4.45	257.05	258.05	3.45	98.68
2019-2020	3.45	301.22	274.20	30.47	82.59
2020-21	30.47	208.65	233.44*	5.68*	

- figures are provisional

(ii) Statement regarding number of samples of food products examined, found non-confirming and action taken during the last five years :

Based on information received from the States/UTs, which are primarily responsible for enforcement of FSS Act, Rules, and Regulations, a summary of details of enforcement activities undertaken during the preceding five years is as under:

Year	No. of samples analysed	No. of samples found non-	No. of Civil/ Criminal cases	Convictions	No. of cases in which Penalties imposed / Amount raised

		confirming	Launched		
2014-15	75282	14716	10675	1402	2795/Rs.11,28,45,522
2015-16	72499	16133	9979	540	3669/Rs.21,65,98,989
2016-17	78340	18325	13080	1605	4757/Rs.17,01,93,266
2017-18	99353	24262	15121	5198	7627/26,35,41,067
2018-19	1,06,459	30,415	21363	701	12734/32,57,78,087
2019-20	1,18,775	29,589	32,093	821	16881/ 593846359
2020-21	Data under compilation				

(iii) **Notification of Food Testing Laboratories:** FSSAI, at present, has a network of 238 laboratories across the country comprising of 201 laboratories for primary testing recognised and notified under Section 43 (1) and 18 State Laboratories continuing under transition under Section 98 of FSS Act and 19 laboratories for appellate (referral) testing recognized & notified under Section 43(2) of FSS Act 2006. The category wise composition of all these laboratories is given below-

(a)	Primary food testing laboratories	
	State food laboratories	24
	Central Government institutes/autonomous bodies	25
	Private laboratories	152
	State Government laboratories under transition provision*	18
	Total	219
(b)	Referral food testing laboratories	
	State food lab	01
	Central Government institutes/autonomous bodies	16
	FSSAI's own laboratories	02
	Total	19
	Grand Total	238

As on 15.06.2021

Annexure-A

Sl. No.	Name	Designation	Functions
1.	Sh. Arun Singhal	Chief Executive Officer	As per FSS Act.
2.	Sh. Rajeev Kumar Jain	Executive Director	Human Resource Division, Finance & Accounts
3.	Smt. Inoshi Sharma	Executive Director	RCD (additional charge of SBCD and FFRC)
4.	Dr. Bhaskar N.	Advisor	Science & Standards Division
5.	Dr. Harinder Singh Oberoi	Advisor	Quality Assurance Division
6.	Dr. Amit Sharma	Director	Trade & International Cooperation Division
7.	Dr. Sanu Jacob	Director	Quality Assurance Division
8.	Cdr. Sharad Aggarwal	Director	Finance & Accounts Unit (additional charge of Training, Consumer Grievances and Performance Management Unit)
9.	Lt Col Lejy Jacob John	Director	General Administration and Policy Coordination Division
10.	Ms. Sweety Behera	Director	Science & Standards Division
11.	Sh. Rakesh Kumar	Director	Science & Standards Division
12.	Sh. Rajesh Singh	Director	Northern Region, Ghaziabad
13.	Col. Pramod Shahji Dahitule	Director	Eastern Region, Kolkata
14.	Sh. P. Muthumaran	Director	Southern Region, Chennai
15.	Ms. Pritee Chaudhary	Director	Western Region, Mumbai
16.	Dr. A. K. Adhikari	Director	National Food Laboratory, Ghaziabad
17.	Ms. Lily Prasad	Chief Technology Officer	IT Division
18.	Sh. Umesh Kumar Jain	Joint Director	Quality Assurance Division
19.	Sh. Parveen Jargar	Joint Director	Regulatory Compliance Division
20.	Sh. Pushp Vanam	Joint Director	Science & Standards Division
21.	Dr. Inderjeet Singh Hura	Joint Director	Science & Standards Division
22.	Shri Anil Mehta	Joint Director	Regulatory Compliance Division
23.	Shri B.S. Acharya	Joint Director	Northern Region, Ghaziabad
24.	Dr. K.A. Arul Anand	Joint Director	Southern Region, Chennai
25.	Shri V.K. Pancham	Joint Director	Western Region, Mumbai
26.	Sh. Sanjiv Patil	Joint Director	Western Region, Mumbai
27.	Shri Surender Singh Raghav	Joint Director	National Food Laboratory, Ghaziabad
28.	Ms. Pritha Ghosh	Deputy Director	Training Division
29.	Sh. Praful Ranjan	Deputy Director	Human Resource Division
30.	Dr. Ajay Garg	Deputy Director	Trade & International Cooperation Division
31.	Ms. Sabita Jaiswal	Deputy Director	Quality Assurance Division
32.	Shri P. Karthikeyan	Deputy Director	Regulation Division
33.	Shri Anupam Rastogi	Deputy Director	IT Division
34.	Sh. Vikas Talwar	Deputy Director	Regulatory Compliance Division
35.	Ms. Manisha Narayan	Deputy Director	Northern Region, Ghaziabad
36.	Sh. Subburaj. M	Deputy Director	Eastern Region, Kolkata
37.	Sh. Sumeesh Babu Krishnan	Deputy Director	Eastern Region, Kolkata
38.	Dr. Jestu George	Deputy Director	Southern Region, Cochin
39.	Ms. K.N. Dhanya	Deputy Director	Southern Region, Cochin
40.	Dr. M. Kannan	Deputy Director	Southern Region, Chennai
41.	Shri S. Pandiya Raja	Deputy Director	Southern Region, Chennai
42.	Ms. Jitha K.K.	Deputy Director	Southern Region, Chennai
43.	Sh. Abhay Ramrao Tangade	Deputy Director	Southern Region, Chennai
44.	Sh. K.U. Methekar	Deputy Director	Western Region, Mumbai
45.	Shri Vasant Gopinath Sarvade	Deputy Director	Western Region, Mumbai

Sl. No.	Name	Designation	Functions
46.	Dr. Sheetal Gupta	Deputy Director	Western Region, Mumbai
47.	Sh. Sukant Chaudhary	Deputy Director	Western Region, Mumbai
48.	Sh. Partha Das Mohapatra	Deputy Director	North East Region, Guwahati
49.	Shri Deba Dutta Mishra	Deputy Director	National Food Laboratory, Kolkata
50.	Shri Mahitosh Kumar	Deputy Director	National Food Laboratory, Kolkata
51.	Sh. DVG Hari Prasad Korupolu	Manager (IT)	IT Division
52.	Dr. (Smt.) Geetanjali	Microbiologist	National Food Laboratory, Kolkata
53.	Shri Prabhat Kumar Mishra	Assistant Director	Regulatory Compliance Division
54.	Shri Madan Mohan Khantwal	Assistant Director	Human Resource Division (Vigilance Unit)
55.	Shri Ravinder Kumar	Assistant Director	General Administration and Policy Coordination Division
56.	Sh. Nilesh Kumar Ojha	Assistant Director	Quality Assurance Division
57.	Smt. Remya K Kumar	Assistant Director	Regulatory Compliance Division
58.	Sh. Akhilesh Gupta	Assistant Director	Regulatory Compliance Division
59.	Ms. Kriti Chugh	Assistant Director	Regulatory Compliance Division
60.	Sh. Akhilesh R Motawala	Assistant Director	Trade & International Cooperation Division
61.	Sh. Arvinda Kumar	Assistant Director	Regulatory Compliance Division
62.	Sh. Manish Nigam	Assistant Director	Training Division
63.	Sh. Ravinder Kumar Narula	Assistant Director	Regulatory Compliance Division
64.	Ms. Akanksha Dua	Assistant Director	Trade & International Cooperation Division
65.	Sh. Madan Kumar Jha	Assistant Director	Human Resource Division (Recruitment Unit)
66.	Sh. Pradeep Kumar Jain	Assistant Director	Human Resource Division (Recruitment Unit)
67.	Sh. Pankaj Gera	Assistant Director	General Administration and Policy Coordination Division (additional charge of Rajbhasha Cell)
68.	Sh. Keerti Raj	Assistant Director	Human Resource Division
69.	Sh. Sasi Kanta Bhuyan	Assistant Director	Human Resource Division
70.	Ms. Smita Singh	Assistant Director	General Administration and Policy Coordination Division (Legal Service Unit)
71.	Sh. Soumalya Banerjee	Assistant Director	Eastern Region, Kolkata
72.	Sh. Rakesh Taluru	Assistant Director	Southern Region, Chennai
73.	Sh. Shailender Kumar	Assistant Director (Tech.)	Quality Assurance Division
74.	Ms. Pushpinderjeet Kaur	Assistant Director (Tech.)	Trade & International Cooperation Division
75.	Dr. Dinesh Kumar	Assistant Director (Tech.)	Quality Assurance Division
76.	Ms. Veenu Taneja	Assistant Director (Tech.)	Science & Standards Division
77.	Sh. Harish Kumar RK	Assistant Director (Tech.)	Science & Standards Division
78.	Smt. Sreela Bandyopadhyay	Assistant Director (Tech.)	Regulatory Compliance Division
79.	Dr. Rahul Mukundrao Warhadpande	Assistant Director (Tech.)	Quality Assurance Division
80.	Sh. Jitender Singh	Assistant Director (Tech.)	Regulatory Compliance Division
81.	Ms. Ritu Saxena	Assistant Director (Tech.)	Regulatory Compliance Division
82.	Dr. K. Abirami	Assistant Director (Tech.)	Science & Standards Division
83.	Dr. Sujata Singh	Assistant Director (Tech.)	Trade & International Cooperation Division
84.	Ms. Sonika Kumar	Assistant Director (Tech.)	Quality Assurance Division
85.	Ms. Ratna Shrivastava	Assistant Director (Tech.)	Regulation Division
86.	Ms. Apoorva Srivastava	Assistant Director (Tech.)	Regulatory Compliance Division
87.	Ms. Navneet Kaur	Assistant Director (Tech.)	Science & Standards Division
88.	Sh. Pankaj Kumar Meena	Assistant Director (Tech.)	Regulatory Compliance Division
89.	Ms. Vinita Verma	Assistant Director (Tech.)	Science & Standards Division
90.	Ms. Sakshee Pipliyal	Assistant Director (Tech.)	Science & Standards Division
91.	Ms. Asha Chaurasia	Assistant Director (Tech.)	Northern Region, Ghaziabad
92.	Ms. Jaspreet Kaur	Assistant Director (Tech.)	Northern Region, Ghaziabad
93.	Sh. Kumaresan Chandrasekar	Assistant Director (Tech.)	Eastern Region, Kolkata
94.	Ms. Payal Maji	Assistant Director (Tech.)	Eastern Region, Kolkata

Sl. No.	Name	Designation	Functions
95.	Ms Uma Maheshwari	Assistant Director (Tech.)	Southern Region, Chennai
96.	Dr. Vivek. V	Assistant Director (Tech.)	Southern Region, Chennai
97.	Dr. Anupam Abraham	Assistant Director (Tech.)	Southern Region, Chennai
98.	Dr. (Mrs.) J. Jelin	Assistant Director (Tech.)	Southern Region, Chennai
99.	Sh. Nagendranath Chiluvuru	Assistant Director (Tech.)	Southern Region, Chennai
100.	Sh. J. Lawrence	Assistant Director (Tech.)	Southern Region, Tuticorin
101.	Sh. Irmia Katamgari	Assistant Director (Tech.)	Western Region, Mumbai
102.	Ms. Sheela Gaudi	Assistant Director (Tech.)	Western Region, Mumbai
103.	Sh. Nilesh Madhukar Dhundale	Assistant Director (Tech.)	Western Region, Mumbai
104.	Ms. Bhisle Chenta Bharat	Assistant Director (Tech.)	Western Region, Mumbai
105.	Ms. Sukanya Pondugala	Assistant Director (Tech.)	Western Region, Mumbai
106.	Sh. Amol Rajendrarao Jagtap	Assistant Director (Tech.)	Western Region, Mumbai
107.	Smt. Laxmibai S Dhakatre	Assistant Director (Tech.)	National Food Laboratory, Ghaziabad
108.	Sh. Ashok Kr. Patel	Assistant Director (Tech.)	National Food Laboratory, Ghaziabad
109.	Sh. Anindya Mandal	Deputy Manager (IT)	IT Division
110.	Sh. Deepak Raja	Deputy Manager (IT)	IT Division
111.	Sh. Vishwas Sharma	Deputy Manager	Social & Behavioural Change Division
112.	Ms. Ruby Mishra	Food Analyst	Quality Assurance Division
113.	Ms. Jyotsana Singh	Food Analyst	Quality Assurance Division
114.	Sh. Chezhiyan. K	Food Analyst	National Food Laboratory, Kolkata
115.	Sh. Ligen Das	Food Analyst	National Food Laboratory, Kolkata
116.	Ms. Deepika Kachhwaha	Food Analyst	National Food Laboratory, Ghaziabad

Annexure B

Sr. No.	Title of the Act/ Rules/ Regulations	Date of Notification
I.	Act: Food safety and Standards Act, 2006 (34 of 2006)	24 th August, 2006
II.	Rules: Food Safety and Standards Rules, 2011.	5 th May, 2011
	Amendment of the Rules: Food Safety and Standards (Amendment) Rules, 2014.	18 th July, 2014
	Food Safety and Standards (Amendment) Rules, 2017	13 th January, 2017
	Food Safety and Standards (Second Amendment) Rules, 2017	13 th December, 2017
III.	Regulations:	
1.	Food Safety and Standards (Licensing & Registration of Food Businesses) Regulations, 2011	1st August, 2011
1.1	Food Safety and Standards (Licensing & Registration of Food Businesses) Amendment Regulations, 2013	10 th June, 2014
1.2	Food Safety and Standards (Licensing & Registration of Food Businesses) Amendment Regulations, 2016	13 th July, 2016
1.3	Food Safety and Standards (Licensing & Registration of Food Businesses) First Amendment Regulations, 2017	24 th October, 2017
2.	Food Safety and Standards (Packaging and Labelling) Regulations, 2011	1st August, 2011
2.1	Food Safety and Standards (Packaging and Labelling) Amendment Regulations, 2013	7 th June, 2013
2.2	Food Safety and Standards (Packaging and Labelling) Amendment Regulations, 2013	27 th June, 2013
2.3	Food Safety and Standards (Packaging and Labelling) Amendment Regulations, 2015	17 th February, 2015
2.4	Food Safety and Standards (Packaging and Labelling) First Amendment Regulations, 2016	3 rd May, 2016
2.5	Food Safety and Standards (Packaging and Labelling) Second Amendment Regulations, 2016	25 th May, 2016
2.6	Food Safety and Standards (Packaging and Labelling) Third Amendment Regulations, 2016	13 th July, 2016

2.7	Food Safety and Standards (Packaging and Labelling) Fourth Amendment Regulations, 2016	23 th August, 2016
2.8	Food Safety and Standards (Packaging and Labelling) First Amendment Regulations, 2018	24 th December, 2018
2.9	Food Safety and Standards (Packaging and Labelling) First Amendment Regulations, 2020	21 st August, 2020
3.	Food Safety and Standards (Food Product Standards and Food Additives) Regulations, 2011	1 st August, 2011
3.1	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2013	7 th June, 2013
3.2	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2013	27 th June, 2013
3.3	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2013	12 th July, 2013
3.4	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2014	5 th December, 2014
3.5	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2015	17 th February, 2015
3.6	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2015	4 th August, 2015
3.7	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2015	4 th November, 2015
3.8	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2015	4 th November, 2015
3.9	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2015	13 th November, 2015
3.10	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2015	13 th November, 2015
3.11	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2015	13 th November, 2015
3.12	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2016	11 th January, 2016
3.13	Food Safety and Standards (Food Products Standards and Food Additives) Second Amendment Regulations, 2016	3 rd May, 2016
3.14	Food Safety and Standards (Food Products Standards and Food Additives) Third Amendment Regulations, 2016	14 th June, 2016
3.15	Food Safety and Standards (Food Products Standards and Food Additives) Fourth Amendment Regulations, 2016	13 th July, 2016

3.16	Food Safety and Standards (Food Products Standards and Food Additives) Fifth Amendment Regulations,2016	15th July, 2016
3.17	Food Safety and Standards (Food Products Standards and Food Additives) Sixth Amendment Regulations,2016.	23rd August, 2016
3.18	Food Safety and Standards (Food Products Standards and Food Additives) Seventh Amendment Regulations, 2016.	5 th September, 2016
3.19	Food Safety and Standards (Food Products Standards and Food Additives) Eighth Amendment Regulations,2016.	14 th September, 2016
3.20	Food Safety and Standards (Food Products Standards and Food Additives) Ninth Amendment Regulations,2016.	10th October, 2016

3.21	Food Safety and Standards (Food Products Standards and Food Additives) Tenth Amendment Regulations,2016.	10th October, 2016
3.22	Food Safety and Standards (Food ProductsStandards and FoodAdditives) Eleventh Amendment Regulations,2016.	25th October, 2016
3.23	Food Safety and Standards (Food ProductsStandards and Food Additives) Twelfth Amendment Regulations,2016.	15 th November, 2016
3.24	Food Safety and Standards (Food ProductsStandards and FoodAdditives) Thirteen Amendment Regulations,2016.	2 nd December, 2016
3.25	Food Safety and Standards (Food ProductsStandards and FoodAdditives) Fourteenth Amendment Regulations,2016.	29 th December, 2016
3.26	Food Safety and Standards (Food ProductsStandards and FoodAdditives) First Amendment Regulations,2017.	31st January, 2017
3.27	Food Safety and Standards (Food ProductsStandards and Food Additives) Second Amendment Regulations,2017.	13 th February, 2017
3.28	Food Safety and Standards (Food Products Standards and Food Additives) Third Amendment Regulations,2017	13 th February, 2017
3.29	Food Safety and Standards (Food ProductsStandards and Food Additives) Fourth Amendment Regulations,2017.	15th May, 2017

3.30	Food Safety and Standards (Food Products Standards and Food Additives) Fifth Amendment Regulations, 2017.	19th June, 2017
3.31	Food Safety and Standards (Food Products Standards and Food Additives) Sixth Amendment Regulations, 2017.	31st July, 2017
3.32	Food Safety and Standards (Food Products Standards and Food Additives) Seventh Amendment Regulations, 2017.	2nd August, 2017
3.33	Food Safety and Standards (Food Products Standards and Food Additives) Eighth Amendment Regulations, 2017.	11 th September, 2017
3.34	Food Safety and Standards (Food Products Standards and Food Additives) Ninth Amendment Regulations, 2017.	12 th September, 2017
3.35	Food Safety and Standards (Food Products Standards and Food Additives) Tenth Amendment Regulations, 2017.	15 th September, 2017
3.36	Food Safety and Standards (Food Products Standards and Food Additives) Eleventh Amendment Regulations, 2017.	15 th September, 2017
3.37	Food Safety and Standards (Food Products Standards and Food Additives) Twelfth Amendment Regulations, 2017.	18 th September, 2017
3.38	Food Safety and Standards (Food Products Standards and Food Additives) thirteenth Amendment Regulations, 2017.	12th October, 2017
3.39	Food Safety and Standards (Food Products Standards and Food Additives) fourteenth Amendment Regulations, 2017.	12th October, 2017
3.40	Food Safety and Standards (Food Products Standards and Food Additives) Fifteenth Amendment Regulations, 2017.	24th October, 2017
3.41	Food Safety and Standards (Food Products Standards and Food Additives) Sixteenth Amendment Regulations, 2017.	17 th November, 2017
3.42	Food Safety and Standards (Food Products Standards and Food Additives) Seventeenth Amendment Regulations, 2017.	17 th November, 2017
3.43	Food Safety and Standards (Food Products Standards and Food Additives) First Amendment Regulations, 2018.	20 th February, 2018

3.44	Food Safety and Standards (Food Products Standards and Food Additives) Second Amendment Regulations, 2018.	13th March, 2018
3.45	Food Safety and Standards (Food Products Standards and Food Additives) Third Amendment Regulations, 2018.	13th March, 2018
3.46	Food Safety and Standards (Food Products Standards and Food Additives) Fourth Amendment Regulations, 2018.	21st March, 2018
3.47	Food Safety and Standards (Food Products Standards and Food Additives) Fifth Amendment Regulations, 2018.	10th April, 2018
3.48	Food Safety and Standards (Food Products Standards and Food Additives) Sixth Amendment Regulations, 2018.	4th May, 2018
3.49	Food Safety and Standards (Food Products Standards and Food Additives) Seventh Amendment Regulations, 2018.	20th July, 2018
3.50	Food Safety and Standards (Food Products Standards and Food Additives) Eighth Amendment Regulations, 2018.	20th July, 2018
3.51	Food Safety and Standards (Food Products Standards and Food Additives) Ninth Amendment Regulations, 2018.	31st July, 2018
3.52	Food Safety and Standards (Food Products Standards and Food Additives) Tenth Amendment Regulations, 2018.	8 th November, 2018
3.53	Food Safety and Standards (Food Products Standards and Food Additives) Eleventh Amendment Regulations, 2018.	16 th November, 2018
3.54	Food Safety and Standards (Food Products Standards and Food Additives) Twelfth Amendment Regulations, 2018.	19 th November, 2018
3.55	Food Safety and Standards (Food Products Standards and Food Additives) Thirteenth Amendment Regulations, 2018.	19 th November, 2018
3.56	Food Safety and Standards (Food Products Standards and Food Additives) Fourteenth Amendment Regulations, 2018.	19 th November, 2018
3.57	Food Safety and Standards (Food Products Standards and Food Additives) Fifteenth Amendment Regulations, 2018.	26 th November, 2018

3.58	Food Safety and Standards (Food Products Standards and Food Additives) First Amendment Regulations, 2019.	29th January, 2019
3.59	Food Safety and Standards (Food Products Standards and Food Additives) Second Amendment Regulations, 2019.	5th July, 2019
3.60	Food Safety and Standards (Food Products Standards and Food Additives) Third Amendment Regulations, 2019.	5th July, 2019
3.61	Food Safety and Standards (Food Products Standards and Food Additives) Fourth Amendment Regulations, 2019.	30th October, 2019
3.62	Food Safety and Standards (Food Products Standards and Food Additives) Fifth Amendment Regulations, 2019.	23rd November, 2019
3.63	Food Safety and Standards (Food Products Standards and Food Additives) First Amendment Regulations, 2020.	23rd June, 2020
3.64	Food Safety and Standards (Food Products Standards and Food Additives) Second Amendment Regulations, 2020.	9th July, 2020
3.65	Food Safety and Standards (Food Products Standards and Food Additives) Third Amendment Regulations, 2020.	9th July, 2020
3.66	Food Safety and Standards (Food Products Standards and Food Additives) Fourth Amendment Regulations, 2020.	9th July, 2020
3.67	Food Safety and Standards (Food Products Standards and Food Additives) Fifth Amendment Regulations, 2020	23rd July, 2020
3.68	Food Safety and Standards (Food Products Standards and Food Additives) Sixth Amendment Regulations, 2020	2nd September, 2020
3.69	Food Safety and Standards (Food Products Standards and Food Additives) Seventh Amendment Regulations, 2020	16th September, 2020
3.70	Food Safety and Standards (Food Products Standards and Food Additives) Eight Amendment Regulations, 2020	9th October, 2020
3.71	Food Safety and Standards (Food Products Standards and Food Additives) Ninth Amendment Regulations, 2020	9th October, 2020
3.72	Food Safety and Standards (Food Products Standards and Food Additives) Tenth Amendment Regulations, 2020	29th December, 2020

3.73	Food Safety and Standards (Food Products Standards and Food Additives) First Amendment Regulations, 2021	4 th March, 2021
3.74	Food Safety and Standards (Food Products Standards and Food Additives) Second Amendment Regulations, 2021	18 th March , 2021
4.	Food Safety and Standards (Prohibition and Restriction on Sales) Regulations, 2011	1st August, 2011
4.1	Food Safety and Standards (Prohibition and Restriction on Sales) Amendment Regulations, 2013	8 th February, 2013
4.2	Food Safety and Standards (Prohibition and Restriction on Sales) First Amendment Regulations, 2016	23 rd August, 2016
4.3	Food Safety and Standards (Prohibition and Restriction on Sales) Second Amendment Regulations, 2016	23 rd August, 2016
4.4	Food Safety and Standards (Prohibition and Restriction on Sales) First Amendment Regulations, 2017	12 th October, 2017
4.5	Food Safety and Standards (Prohibition and Restriction on Sales) First Amendment Regulations, 2018	31 st July, 2018
4.6	Food Safety and Standards (Prohibition and Restriction on Sales) First Amendment Regulations, 2019	25 th June, 2019
4.7	Food Safety and Standards (Prohibition and Restriction on sales) Second Amendment Regulations, 2019.	25 th June, 2019
4.8	Food Safety and Standards (Prohibition and Restrictions on Sales) First Amendment Regulations, 2020.	21 st July, 2020
4.9	Food Safety and Standards (Prohibition and Restriction on Sales) Second Amendment Regulations, 2020	20 th October, 2020
4.10	Food Safety and Standards (Prohibition and Restrictions on Sales) Third Amendment Regulations, 2020.	26 th October, 2020
4.11	Food Safety and Standards (Prohibition and Restriction on Sales) First Amendment Regulations, 2021.	12 th January, 2021
4.12	Food Safety and Standards (Prohibition and Restrictions on Sales) Second Amendment Regulations, 2021.	2 nd February, 2021

4.13	Food Safety and Standards (Prohibition and Restrictions on Sales) Third Amendment Regulations, 2021.	8 th March, 2021
5.	Food Safety and Standards (Contaminants, Toxins and Residues) Regulations, 2011	1st August, 2011
5.1	Food Safety and Standards (Contaminants, Toxins and Residues) Amendment Regulations, 2014	3 rd December, 2014
5.2	Food Safety and Standards (Contaminants, Toxins and Residues) Amendment Regulations, 2015	4 th November, 2015
5.3	Food Safety and Standards (Contaminants, Toxins and Residues) Amendment Regulations, 2015	4 th November, 2015
5.4	Food Safety and Standards (Contaminants, Toxins and Residues) Amendment Regulations, 2015	4 th November, 2015
5.5	Food Safety and Standards (Contaminants, Toxins and Residues) First Amendment Regulations, 2016	4 th January, 2016
5.6	Food Safety and Standards (Contaminants, Toxins and Residues) Second Amendment Regulations, 2016	5 th January, 2016
5.7	Food Safety and Standards (Contaminants, toxins and Residues) Third Amendment Regulations, 2016	3 rd May, 2016
5.8	Food Safety and Standards (Contaminants, toxins and Residues) Fourth Amendment Regulations, 2016	10 th October, 2016
5.9	Food Safety and Standards (Contaminants, toxins and Residues) First Amendment Regulations, 2017	18 th January, 2017
5.10	Food Safety and Standards (Contaminants, toxins and Residues) Second Amendment Regulations, 2017	21 st July, 2017
5.11	Food Safety and Standards (Contaminants, toxins and Residues) Third Amendment Regulations, 2017	27 th December, 2017
5.12	Food Safety and Standards (Contaminants, toxins and Residues) First Amendment Regulations, 2018	19 th March, 2018
5.13	Food Safety and Standards (Contaminants, toxins and Residues) Second Amendment Regulations, 2018	20 th July, 2018
5.14	Food Safety and Standards (Contaminants, toxins and Residues) Third Amendment Regulations, 2018	24 th December, 2018

5.15	Food Safety and Standards (Contaminants, toxins and Residues) First Amendment Regulations, 2020.	7 th August, 2020
6.	Food Safety and Standards (Laboratory and Sampling Analysis) Regulations, 2011	1st August, 2011
6.1	Food Safety and Standards (Laboratory and Sampling Analysis) Amendment Regulations, 2013	8 th February, 2013
6.2	Food Safety and Standards (Laboratory and sample Analysis) First Amendment Regulations, 2020.	21 st July, 2020
6.3	Food Safety and Standards (Laboratory and Sample Analysis) Second Amendment Regulations, 2020.	15 th October, 2020
7.	Food Safety and Standards (Food for Health Supplements, Nutraceuticals, Foods for Special Dietary Uses, Foods for Special Medical purpose, Functional Foods, and Novel Food) Regulations, 2016.	23rdDecember, 2016
8.	Food Safety and Standards (Food Recall Procedure) Regulations,2017.	18thJanuary, 2017
9.	Food Safety and standards (Import) Regulations, 2017.	9th March 2017
9.1	Food Safety and Standards (Import) First Amendment Regulations, 2018	7 th February, 2018
9.2	Food Safety and Standards (Import) First Amendment Regulations, 2020.	20 th October, 2020
10.	Food Safety and Standards (Approval for Non-Specified Food and Food Ingredients) Regulations, 2017.	11th September, 2017
11.	Food Safety and Standards (Organic Food) Regulation,2017.	29th December, 2017
12.	Food Safety and Standards (Alcoholic Beverages) Regulations, 2018	19th March, 2018
12.1	Food Safety and Standards (Alcoholic Beverages) First Amendment Regulations, 2020.	18 th December, 2020
13.	Food Safety and Standards (Fortification of Foods) Regulations, 2018	2nd August, 2018
13.1	Food Safety and Standards (Fortification of Foods) First Amendment Regulations, 2020.	18 th December, 2020
14.	Food Safety and Standards (Food Safety Auditing) Regulations, 2018	28th August, 2018
15.	Food Safety and Standards (Recognition and Notification of Laboratories) Regulations,2018.	8th November, 2018

16.	Food Safety and Standards (Advertising and Claims) Regulations,2018.	19th November, 2018
16.1	Food Safety and Standards (Advertising and Claims) First Amendment Regulations, 2020.	9th October, 2020
17.	Food Safety and Standards (Packaging) Regulations,2018	24th December, 2018
18.	Food Safety and Standards (Recovery and Distribution of Surplus Food) Regulations, 2019.	26th July, 2019
19.	Food Safety and Standards (Safe food and balanced diets for children in school) Regulations, 2020.	4th September, 2020
20.	Food Safety and Standards (Foods for Infant Nutrition) Regulations, 2020.	4th December, 2020
21.	Food Safety and Standards (Labelling and Display) Regulations, 2020.	17 th November, 2020
22.	Food Safety and Standards Authority of India (Transaction of Business at its Meetings) Regulations, 2010	4thMarch, 2011
22.1	The Food Safety and Standards Authority of India (Transaction of Business at its Meetings) Amendment Regulations, 2016.	16 th August, 2016
23.	Food Safety and Standards Authority of India (Procedure for Transaction of Business of Central Advisory Committee) Regulations, 2010	4th March, 2011
23.1	Food Safety and Standards Authority of India (Procedure for Transaction of Business of Central Advisory Committee) Amendment Regulations,2015	12 th March, 2015
23.2	Food Safety and Standards Authority of India (Procedure for Transaction of Business of Central Advisory Committee) First Amendment Regulations,2016	28 th April, 2016
24.	Food Safety and Standards Authority of India(Salary, Allowance and Other Conditions of service of officers and Employees) Regulations, 2013	24thJuly, 2013
25.	Food Safety and Standards Authority of India (Transaction of Business & Procedure of Scientific Committee and Scientific Panels) Regulations, 2016	2ndDecember, 2016

25.1	Food Safety and Standards Authority of India (Transaction of Business and Procedures for the Scientific Committee and Scientific Panels) First Amendment Regulations, 2021.	12 th January, 2021
26.	Food Safety and Standards Authority of India (Recruitment and Appointment) Regulations, 2018	1st October, 2018

As on 31.05.2021

Annexure-C

Salary details of officers/ officials of FSSAI on regular/ deputation/ deemed deputation basis			
Sl. No.	Name	Designation	Pay Level
1.	Ms. Rita Teaotia	Chairperson	17
2.	Sh. Arun Singhal	Chief Executive Officer	17
3.	Sh. Rajeev Kumar Jain	Executive Director	14
4.	Smt. Inoshi Sharma	Executive Director	14
5.	Dr. Bhaskar N.	Advisor	14
6.	Dr. Harinder Singh Oberoi	Advisor	14
7.	Dr. Amit Sharma	Director	13
8.	Dr. Sanu Jacob	Director	13
9.	Cdr. Sharad Aggarwal	Director	13
10.	Lt Col Lejy Jacob John	Director	13
11.	Ms. Sweety Behera	Director	13
12.	Sh. Rakesh Kumar	Director	13
13.	Ms. Lily Prasad	Chief Technology Officer	13
14.	Sh. Rajesh Singh	Director	13
15.	Col. Pramod Shahji Dahitule	Director	13
16.	Sh. P. Muthumaran	Director	13
17.	Ms. Pritee Chaudhary	Director	13
18.	Dr. A. K. Adhikari	Director	13
19.	Sh. Umesh Kumar Jain	Joint Director	12
20.	Sh. Parveen Jargar	Joint Director	12
21.	Sh. Pushp Vanam	Joint Director	12
22.	Dr. Inderjeet Singh Hura	Joint Director	12
23.	Shri Anil Mehta	Joint Director	12
24.	Shri B.S. Acharya	Joint Director	12
25.	Dr. K.A. Arul Anand	Joint Director	12
26.	Shri V.K. Pancham	Joint Director	12
27.	Sh. Sanjiv Patil	Joint Director	12
28.	Shri Surender Singh Raghav	Joint Director	12
29.	Ms. Pritha Ghosh	Deputy Director	11
30.	Sh. Praful Ranjan	Deputy Director	11
31.	Dr. Ajay Garg	Deputy Director	11
32.	Ms. Sabita Jaiswal	Deputy Director	11
33.	Shri P. Karthikeyan	Deputy Director	11
34.	Shri Anupam Rastogi	Deputy Director	11
35.	Sh. Vikas Talwar	Deputy Director	11
36.	Sh. DVG Hari Prasad Korupolu	Manager (IT)	11
37.	Ms. Manisha Narayan	Deputy Director	11
38.	Sh. Subburaj. M	Deputy Director	11
39.	Sh. Sumeysh Babu Krisshnan	Deputy Director	11
40.	Dr. Jestu George	Deputy Director	11
41.	Ms. K.N. Dhanya	Deputy Director	11
42.	Dr. M. Kannan	Deputy Director	11
43.	Shri S. Pandiya Raja	Deputy Director	11
44.	Ms. Jitha K.K.	Deputy Director	11

Salary details of officers/ officials of FSSAI on regular/ deputation/ deemed deputation basis			
Sl. No.	Name	Designation	Pay Level
45.	Sh. Abhay Ramrao Tangade	Deputy Director	11
46.	Sh. K.U. Methekar	Deputy Director	11
47.	Shri Vasant Gopinath Sarvade	Deputy Director	11
48.	Dr. Sheetal Gupta	Deputy Director	11
49.	Sh. Sukant Chaudhary	Deputy Director	11
50.	Sh. Partha Das Mohapatra	Deputy Director	11
51.	Dr. (Smt.) Geetanjali	Microbiologist	11
52.	Shri Deba Dutta Mishra	Deputy Director	11
53.	Shri Mahitosh Kumar	Deputy Director	11
54.	Shri Prabhat Kumar Mishra	Assistant Director	10
55.	Shri Madan Mohan Khantwal	Assistant Director	10
56.	Shri Ravinder Kumar	Assistant Director	10
57.	Sh. Nilesh Kumar Ojha	Assistant Director	10
58.	Smt. Remya K Kumar	Assistant Director	10
59.	Sh. Akhilesh Gupta	Assistant Director	10
60.	Ms. Kriti Chugh	Assistant Director	10
61.	Sh. Akhilesh R Motawala	Assistant Director	10
62.	Sh. Arvinda Kumar	Assistant Director	10
63.	Sh. Manish Nigam	Assistant Director	10
64.	Sh. Ravinder Kumar Narula	Assistant Director	10
65.	Ms. Akanksha Dua	Assistant Director	10
66.	Sh. Madan Kumar Jha	Assistant Director	10
67.	Sh. Pradeep Kumar Jain	Assistant Director	10
68.	Sh. Pankaj Gera	Assistant Director	10
69.	Sh. Keerti Raj	Assistant Director	10
70.	Sh. Sasi Kanta Bhuyan	Assistant Director	10
71.	Ms. Smita Singh	Assistant Director	10
72.	Sh. Shailender Kumar	Assistant Director (Tech.)	10
73.	Ms. Pushpinderjeet Kaur	Assistant Director (Tech.)	10
74.	Dr. Dinesh Kumar	Assistant Director (Tech.)	10
75.	Ms. Veenu Taneja	Assistant Director (Tech.)	10
76.	Sh. Harish Kumar RK	Assistant Director (Tech.)	10
77.	Smt. Sreela Bandyopadhyay	Assistant Director (Tech.)	10
78.	Dr. Rahul Mukundrao Warhadpande	Assistant Director (Tech.)	10
79.	Sh. Jitender Singh	Assistant Director (Tech.)	10
80.	Ms. Ritu Saxena	Assistant Director (Tech.)	10
81.	Dr. K. Abirami	Assistant Director (Tech.)	10
82.	Dr. Sujata Singh	Assistant Director (Tech.)	10
83.	Ms. Sonika Kumar	Assistant Director (Tech.)	10
84.	Ms. Ratna Shrivastava	Assistant Director (Tech.)	10
85.	Ms. Apoorva Srivastava	Assistant Director (Tech.)	10
86.	Ms. Navneet Kaur	Assistant Director (Tech.)	10
87.	Sh. Pankaj Kumar Meena	Assistant Director (Tech.)	10
88.	Ms. Vinita Verma	Assistant Director (Tech.)	10
89.	Ms. Sakshee Pipliyal	Assistant Director (Tech.)	10
90.	Sh. Anindya Mandal	Deputy Manager (IT)	10
91.	Sh. Deepak Raja	Deputy Manager (IT)	10
92.	Sh. Vishwas Sharma	Deputy Manager	10
93.	Ms. Ruby Mishra	Food Analyst	10
94.	Ms. Jyotsana Singh	Food Analyst	10

Salary details of officers/ officials of FSSAI on regular/ deputation/ deemed deputation basis			
Sl. No.	Name	Designation	Pay Level
95.	Ms. Asha Chaurasia	Assistant Director (Tech.)	10
96.	Ms. Jaspreet Kaur	Assistant Director (Tech.)	10
97.	Sh. Soumalya Banerjee	Assistant Director	10
98.	Sh. Kumaresan Chandrasekar	Assistant Director (Tech.)	10
99.	Ms. Payal Maji	Assistant Director (Tech.)	10
100.	Ms Uma Maheshwari	Assistant Director (Tech.)	10
101.	Dr. Vivek. V	Assistant Director (Tech.)	10
102.	Dr. Anupam Abraham	Assistant Director (Tech.)	10
103.	Dr. (Mrs.) J. Jelin	Assistant Director (Tech.)	10
104.	Sh. Nagendranath Chiluvuru	Assistant Director (Tech.)	10
105.	Sh. Rakesh Taluru	Assistant Director	10
106.	Sh. J. Lawrence	Assistant Director (Tech.)	10
107.	Sh. Irmia Katamgari	Assistant Director (Tech.)	10
108.	Ms. Sheela Gauli	Assistant Director (Tech.)	10
109.	Sh. Nilesh Madhukar Dhundale	Assistant Director (Tech.)	10
110.	Ms. Bhisle Chenta Bharat	Assistant Director (Tech.)	10
111.	Ms. Sukanya Pondugala	Assistant Director (Tech.)	10
112.	Sh. Amol Rajendrarao Jagtap	Assistant Director (Tech.)	10
113.	Sh. Chezhiyan. K	Food Analyst	10
114.	Sh. Ligen Das	Food Analyst	10
115.	Ms. Deepika Kachhwaha	Food Analyst	10
116.	Smt. Laxmibai S Dhakatre	Assistant Director (Tech.)	10
117.	Sh. Ashok Kr. Patel	Assistant Director (Tech.)	10
118.	Sh. Naresh Chitkara	Sr. F&AO	9
119.	Sh. Chandan Kumar Das	Sr. Private Secretary	8
120.	Sh. Praphull Kumar Sundriyal	Administrative Officer	8
121.	Sh. Anand Kumar Prasad	Administrative Officer	8
122.	Sh. Ajit Kumar Das	Administrative Officer	8
123.	Sh. Dhananjay Kumar Mehta	Administrative Officer	8
124.	Smt. Charu Suri	Administrative Officer	8
125.	Sh. S. Anand	Administrative Officer	8
126.	Sh. Ashok Kumar	Administrative Officer	8
127.	Sh. Rajeev Kumar Singh	Administrative Officer	8
128.	Ms. Sonal	Administrative Officer	8
129.	Sh. Praveen Kumar	Administrative Officer	8
130.	Ms. Shikha Malhotra	Administrative Officer	8
131.	Sh. Kangkan Bordalai	Administrative Officer	8
132.	Sh. L. Ramesh	Administrative Officer	8
133.	Smt. Syamly Sathyan	Administrative Officer	8
134.	Sh. Sanjay Laxmanrao Meshram	Administrative Officer	8
135.	Ms. Padma Krushnarao Umabarkar	Administrative Officer	8
136.	Mr. Abhinay Shashank	Technical Officer	7
137.	Mr. Abhishek Panwar	Technical Officer	7
138.	Mr. Ankit Kushwaha	Technical Officer	7
139.	Ms. Apoorva Sharma	Technical Officer	7
140.	Ms. AprajitaVerma	Technical Officer	7
141.	Mr. Brijesh Kumar	Technical Officer	7
142.	Ms. Divya	Technical Officer	7
143.	Ms. Firdaus Jahan	Technical Officer	7
144.	Ms. Geetika	Technical Officer	7

Salary details of officers/ officials of FSSAI on regular/ deputation/ deemed deputation basis			
Sl. No.	Name	Designation	Pay Level
145.	Ms. Gurpreet Kaur	Technical Officer	7
146.	Ms. Himanshi Solanki	Technical Officer	7
147.	Ms. Hiya Pandey	Technical Officer	7
148.	Mr. Jagdeep Kumar	Technical Officer	7
149.	Ms. Meenal Arora	Technical Officer	7
150.	Ms. Jeevan Lata	Technical Officer	7
151.	Mr. Pardeep Singh	Technical Officer	7
152.	Mr. Pravesh Shanker Chaubey	Technical Officer	7
153.	Ms. Priyanka Meena	Technical Officer	7
154.	Ms. Sakshi Gaurkhede	Technical Officer	7
155.	Ms. Sanju Narwal	Technical Officer	7
156.	Ms. Sunaina Verma	Technical Officer	7
157.	Mr. Vikram	Technical Officer	7
158.	Ms. Aiman	Technical Officer	7
159.	Mr. Balam Giri	Technical Officer	7
160.	Mr. Ganesh Vishweshwar Bhat	Technical Officer	7
161.	Ms. Heena Yadav	Technical Officer	7
162.	Ms. Kanika Aggarwal	Technical Officer	7
163.	Ms. Manpreet Kour	Technical Officer	7
164.	Mohd Amir Paray	Technical Officer	7
165.	Mohd. Faraz	Technical Officer	7
166.	Mr. Mrityunjay Anand	Technical Officer	7
167.	Ms. Ridhi Sood	Technical Officer	7
168.	Ms. Arkalina Dwibedi	Technical Officer	7
169.	Sh. Arul Murugan M	Technical Officer	7
170.	Sh. Arun Kumar	Technical Officer	7
171.	Sh. Balaji G	Technical Officer	7
172.	Sh. Dhanesh V	Technical Officer	7
173.	Ms. Divya V	Technical Officer	7
174.	Sh. Gurpreet Singh	Technical Officer	7
175.	Ms. Harika Raj	Technical Officer	7
176.	Sh. Korturti Jayani	Technical Officer	7
177.	Sh. Ratish Ramanan K	Technical Officer	7
178.	Sh. S Ajay Vino	Technical Officer	7
179.	Ms. Shravya GN	Technical Officer	7
180.	Sh. Sunil Kumar	Technical Officer	7
181.	Sh. Vignesh R	Technical Officer	7
182.	Sh. Vishnu Suresh	Technical Officer	7
183.	Mr. Amit Jha	Technical Officer	7
184.	Sh. Sanjay	Technical Officer	7
185.	Sh. Dibyanshu Prakash	Assistant Manager	7
186.	Ms. Priti Singh	Assistant Manager	7
187.	Ms. Shruti Sareen	Assistant Manager	7
188.	Sh. Puneet Gupta	Central Food Safety Officer	7
189.	Ms. Priyanka	Central Food Safety Officer	7
190.	Sh. Sachin Verma	Central Food Safety Officer	7
191.	Ms. Srishti Sharma	Central Food Safety Officer	7
192.	Ms. Ashu	Technical Officer	7
193.	Sh. Anurag Yadav	Technical Officer	7
194.	Ms. Archana. P	Technical Officer	7

Salary details of officers/ officials of FSSAI on regular/ deputation/ deemed deputation basis			
Sl. No.	Name	Designation	Pay Level
195.	Sh. Shailesh Kumar Singh	Technical Officer	7
196.	Sh. Shivanshu Dewra	Central Food Safety Officer	7
197.	Sh. Vigneshwaran Arasappa Thevar	Central Food Safety Officer	7
198.	Sh. Pabal Vedant Laxam	Central Food Safety Officer	7
199.	Sh. Kaleem Ahmed	Central Food Safety Officer	7
200.	Mr. Dhananjoy Dhara	Technical Officer	7
201.	Mr. Kalyan Pal	Technical Officer	7
202.	Ms. Madhumita Majumdar	Technical Officer	7
203.	Ms. Neli Ashihrii Ekhe	Technical Officer	7
204.	Mr. Pranjal Deka	Technical Officer	7
205.	Sh. Bhandare Arvind Suryakant	Central Food Safety Officer	7
206.	Sh. Bibindas KS	Central Food Safety Officer	7
207.	Ms. Jakkani Saiteja	Central Food Safety Officer	7
208.	Sh. Bedi Prasad Sahoo	Technical Officer	7
209.	Sh. Kamsen Khutiya	Technical Officer	7
210.	Sh. Debesh Chakrabarty	Personal Secretary	7
211.	Sh. Fairouz Jazack TK	Technical Officer	7
212.	Ms. Anjali V	Technical Officer	7
213.	Mr. C SenthilMurugan	Technical Officer	7
214.	Ms. K. Rohini Devi	Technical Officer	7
215.	Mr. Vairalingam C	Technical Officer	7
216.	Ms. Lydia Sona Lizzy W	Technical Officer	7
217.	Sh. Balaji T	Technical Officer	7
218.	Sh. Barmavath Deepak	Technical Officer	7
219.	Ms. Divya Suresh	Technical Officer	7
220.	Ms. K Sai Shiva	Technical Officer	7
221.	Sh. S. Surendran	Technical Officer	7
222.	Sh. Sandip Prasad	Technical Officer	7
223.	Ms. K Preetha	Technical Officer	7
224.	Ms. Krithika S	Technical Officer	7
225.	Ms. Hema Persis Andrews	Technical Officer	7
226.	Ms. Nivetha S	Technical Officer	7
227.	Ms. Divya V	Technical Officer	7
228.	Mr. Eshwar Naik Ramavathu	Technical Officer	7
229.	Sh. Chandanasree Devarapalli	Technical Officer	7
230.	Ms. Urmila Unnikrishnan	Technical Officer	7
231.	Sh. Praveen Raja M	Technical Officer	7
232.	Mr. Hari Sankar S S	Technical Officer	7
233.	Ms. Aparna BR	Central Food Safety Officer	7
234.	Sh. Sayyad Abdul	Central Food Safety Officer	7
235.	Sh. Sivabakkiyam P	Central Food Safety Officer	7
236.	Ms. Swathi	Central Food Safety Officer	7
237.	Sh. S. Gunaseelan	Personal Secretary	7
238.	Ms. S. Supriya	Technical Officer	7
239.	Ms. Bane Akshda Anil	Technical Officer	7
240.	Mr. Bharath G	Technical Officer	7
241.	Mr.Chinmay Shekhar Manohar	Technical Officer	7
242.	Mr. Dhanavath Srinu	Technical Officer	7
243.	Mr. Gavit Sachin Ratilal	Technical Officer	7
244.	Mr. Jibin Balu M T	Technical Officer	7

Salary details of officers/ officials of FSSAI on regular/ deputation/ deemed deputation basis			
Sl. No.	Name	Designation	Pay Level
245.	Mr. Joseph Amruthraj A	Technical Officer	7
246.	Mr. Muhammad Salman Chukkan	Technical Officer	7
247.	Ms. Sukitha A	Technical Officer	7
248.	Ms. Varshika Gangwar	Technical Officer	7
249.	Ms. Vidya S B	Technical Officer	7
250.	Ms. Shraddha Srinivasan	Technical Officer	7
251.	Ms. Sinai Salelkar Rucha Dilip	Technical Officer	7
252.	Sh. Andhale Rajkumar Ramrao	Technical Officer	7
253.	Sh. Dolas Rupali Murlidhar	Central Food Safety Officer	7
254.	Ms. Kalyani Burde (PWD)	Central Food Safety Officer	7
255.	Sh. Kaware Kedarnath Prakashappa	Central Food Safety Officer	7
256.	Ms. Patil Kartika Vijay	Central Food Safety Officer	7
257.	Mr. Ajay Singh Kataria	Technical Officer	7
258.	Mr. Ashvini Jaiswal	Technical Officer	7
259.	Ms. Aiswarya C	Technical Officer	7
260.	Sh. Rahul Kumar	Assistant	7
261.	Mr. Ajay Rathour	Assistant	6
262.	Mr. Deepanshu	Assistant	6
263.	Mr. Jang Bahadur Sharma	Assistant	6
264.	Mr. Krishn Kant Sharma	Assistant	6
265.	Mr. Nikhil Shukla	Assistant	6
266.	Mr. Rizwan Khan	Assistant	6
267.	Mr. Roopam Upadhyay	Assistant	6
268.	Mr. Adit Kumar Tripathi	Assistant	6
269.	Sh. Gaurav Sharma	Assistant	6
270.	Sh. Hemant Kumar	Assistant	6
271.	Sh. Mohan Lal Meena	Assistant	6
272.	Sh. Shubham	Assistant	6
273.	Sh. Sumit Ranjan	Assistant	6
274.	Sh. Udit Kumar Saini	Assistant	6
275.	Sh. Brajesh Kumar	Assistant	6
276.	Mr. Abhishek Kumar Shukla	Assistant	6
277.	Mr. Gaurav Pratap	Assistant	6
278.	Sh. Mukul Kumar	Assistant	6
279.	Sh. Aweek Ray	Assistant	6
280.	Mr. Ankit Kumar Singh	Assistant	6
281.	Ms. Deepika Singh	Hindi Translator	6
282.	Ms. Sanku Sree Kavya	IT Assistant	6
283.	Sh. Inderjeet Vashista	IT Assistant	6
284.	Sh. Sankha Narayan Bose	IT Assistant	6
285.	Sh. Vishal Kumar	Assistant	6
286.	Sh. Vishesh Kumar	Assistant	6
287.	Mr. Arijit Mitra	Assistant	6
288.	Smt. Sangita Pal Chowdury	Stenographer, Gr.II	6
289.	Sh. Vineeth E	Assistant	6
290.	Sh. Senthil Nathan K	Assistant	6
291.	Shri Sankar Sa	Sr. Technical Assistant	6
292.	Shri Ashutosh Bachhar	Technical Assistant	6
293.	Shri Abhijit Roy	Technical Assistant	6
294.	Ms. Chirasmitta Saha	Technical Assistant	6

Salary details of officers/ officials of FSSAI on regular/ deputation/ deemed deputation basis			
Sl. No.	Name	Designation	Pay Level
295.	Shri Subrota Das	Stenographer, Gr.I	6
296.	Shri Randhir Singh	Assistant	6
297.	Shri Subrata Saha	Sr. Lab. Assistant	5
298.	Smt. Sabita Mandi	Sr. Lab. Assistant	5
299.	Shri Shasanka Shekhar Mondal	Sr. Lab. Assistant	5
300.	Smt. Subhra Mazumdar	Sr. Lab. Assistant	5
301.	Shri Udaynath Khatua	Sr. Lab Assistant	5
302.	Ms. Purnima Tripathi	Junior Assistant Grade-I	4
303.	Mr. Suman Anand	Junior Assistant Grade-I	4
304.	Shri Animesh Kumar Majumder	UDC	4
305.	Shri Shambhu Sarkar	UDC	4
306.	Shri Dilip Kumar Gautam	UDC	4
307.	Shri Dipak Kumar Dutta	UDC	4
308.	Shri Amit Bose	Stenographer, Gr.III	4
309.	Smt. Sampa Saha	Lab Assistant	3
310.	Syed Mohd. Shahzada	Lab Assistant	3
311.	Shri Samir Kumar Bhattacharya	Lab Assistant	3
312.	Shri Biplap Halder	Lab Assistant	3
313.	Shri Alope Kumar Das	Lab Assistant	3
314.	Shri Subrata Mondal	Lab Assistant	3
315.	Shri Pradip Paul	Lab Assistant	3
316.	Shri Anuj Srivastava	Lab. Assistant	3
317.	Shri Sandip Kumar Kar	Store Keeper	2
318.	Shri Sajal Paul	LDC	2
319.	Shri Sandeep Das	LDC	2
320.	Shri Kumar Dhiraj	LDC	2
321.	Sh. Sajan Paswan	Lab. Attendant	1
322.	Shri Tapas Kurmar Biswas	Lab. Attendant	1
323.	Shri Suresh Chandra	Lab. Attendant	1
324.	Shri Subhash Chandra Nag	Lab. Attendant	1
325.	Shri Ram Chandra Gupta	Lab. Attendant	1
326.	Shri Lallan Prasad	Lab. Attendant	1
327.	Shri Biswajit Banerjee	Animal Attendant	1
328.	Shri Amit Kumar Chowdhury	Peon	1
329.	Shri Radha Krishna Das	Peon	1
330.	Shri Pradyut Naha	Peon	1
331.	Shri Gautam Gupta	Field Attendant	1
332.	Shri Raju Mallick	Sweeper	1
333.	Shri Dinesh Mallick	Sweeper	1
334.	Shri Biswajit Mazumdar	Darban	1
335.	Sh. Bablu Das	Watchman	1

As on 31.05.2021

Annexure-D

List of Contractual employees of FSSAI alongwith remuneration details			
S. No.	Name	Position	Gross Pay
1.	Shri Raj Singh	Consultant	120680
2.	Sh. Rajiv Kumar Mittal	Consultant	127162
3.	Sh. Sunil Bakshi	Consultant	106920
4.	Dr. Gyan Prakash Sharma	Consultant	73500
5.	Dr. Kavitha Ramasamy	Consultant	96320
6.	Dr. Archana Tiwari	Consultant	96320
7.	Sh. Anil Kapur	Consultant	75820
8.	Ms. Ruchika Sharma	Consultant	170070
9.	Sh. J.P. Sharma	Consultant	48930
10.	Ms. Vaidehi Kalzunkar	Consultant	68980
11.	Ms. Pritha Tripathi	Consultant	68980
12.	Ms. Monica Puniya	Consultant	68980
13.	Ms. Aruna Bandli	Consultant	68980
14.	Sh. Pankaj Roy	Deputy Manager (App. Development-Java/J2EE)	116630
15.	Sh. Gaurav Singh	Consultant {Deputy Manager (Java/J2EE)}	144490
16.	Sh. Manoj Mishra	Consultant {Deputy Manager (Database)}	137234
17.	Sh. P.V. Mathew	Consultant (Sr. Private Secretary)	51378
18.	Sh. Greesh Kumar Tuli	Consultant (Sr. Private Secretary)	45000
19.	Ms. Meenakshi Verma	Consultant (Skill Training and Capacity Building)	65000
20.	Sh. Jitendra Kumar	Consultant (Assistant Manager-Database)	66970
21.	Mrs. Mansi Agrawal	Consultant (Assistant Manager-Asp.Net)	57740
22.	Sh. Rajeev Kumar	Consultant {Assistant Manager (Java/J2EE)}	92909
23.	Sh. Vikas Kumar Tiwary	Consultant {Assistant Manager (Java/J2EE)}	87970
24.	Sh. Vaibhav Jain	Consultant {Assistant Manager (Database)}	68560
25.	Ms. Indra Arora	Consultant (Personal Secretary)	45000
26.	Sh. Tarashankar Roy	Consultant (Personal Secretary)	34799
27.	Ms. Tarini Choudhary	Consultant	40000
28.	Ms. Sukhmani Singh	Technical Officer	51840
29.	Ms. Pallavi Gautam	Technical Officer	51840
30.	Dr. Shelvi Agarwal	Technical Officer	51840
31.	Ms. Deepika Bansal	Technical Officer	51840
32.	Ms. Mili Saxena	Technical Officer	51840
33.	Ms. Anju Kavi	Technical Officer	50370
34.	Ms. Rashmi Gupta	Technical Officer	48930
35.	Ms. Kirti Gupta	Technical Officer	48930
36.	Ms. Tripti Tayal	Technical Officer	47540
37.	Ms. Shibani Panigrahi	Technical Officer	47540
38.	Ms. Shikha Bhardwaj	Technical Officer	47540
39.	Ms. Aswathy P.S.	Technical Officer	47540
40.	Ms. Nazia Hussain	Technical Officer	47540
41.	Shri Vineet Shyam	Technical Officer	51840
42.	Shri Amarsinh U. Pardeshi	Technical Officer	48930
43.	Shri Mritunjay Kumar Bhardwaj	Technical Officer	48930
44.	Shri Lalit Kumar	Technical Officer	47540
45.	Shri Virjesh Kumar Yadav	Technical Officer	51840
46.	Shri Krishna Kumar	Technical Officer	50370
47.	Ms. Shivani Sharma	Technical Officer	47540
48.	Shri Vinay Kumar Singh	Technical Officer	47540
49.	Shri Jinto Poul T.	Technical Officer	50370
50.	Dr. Asmita V. Patil	Technical Officer	48930

List of Contractual employees of FSSAI alongwith remuneration details

S. No.	Name	Position	Gross Pay
51.	Shri Satish Y. Patil	Technical Officer	48930
52.	Shri Kamalavinayagam. A	Technical Officer	51840
53.	Shri T. Raghunath	Technical Officer	51840
54.	Ms. P. Kavusalia	Technical Officer	48930
55.	Shri Raj Kumar Yeddula	Technical Officer	47540
56.	Ms. Albi Abraham	Technical Officer	47540
57.	Ms. Sumi Barman	Technical Officer	47540
58.	Shri Subhash Roy	Technical Assistant	50230
59.	Shri D. Ramachandran	Technical Assistant	50230
60.	Shri Saurabh Singh	Technical Assistant	50230
61.	Shri Gurunath S. Sathe	Technical Assistant	50230
62.	Ms. Ruchi Bharti	Technical Assistant	50230
63.	Shri Shivkumar H. Palimkar	Technical Assistant	50230
64.	Ms. Maria Antoinette Rajamani	Consultant (Legislative drafting, legal and regulatory affairs)	79034
65.	Ms. Rubel Farma Dogra	Consultant (IT and Data Analytics)	75000
66.	Sh. Prashaath R	Consultant (Data Centre)	102040
67.	Sh. Deepak Kumar	Consultant (Asp.net)	122450
68.	Sh. Ramesh Chander	Consultant	67235
69.	Ms. Sonia Thakur	Consultant (Graphic Designer)	54310
70.	Ms. Kavisha Nigam	Consultant (Testing)	68210
71.	Sh. Pawan Kishore Verma	Consultant (Project Coordinator & Data Manager)	105440
72.	Sh. Vyome Mehta	Consultant (Onsite Manager)	47620
73.	Sh. Avi Budhiraja	Consultant (Onsite Manager)	57060
74.	Sh. Kaushik Bajpai	Consultant (IT. Assistant-Documentation)	61225
75.	Sh. Om Prakash	Consultant	49901
76.	Sh. Nitish Kathuria	Consultant (Onsite Manager)	63690
77.	Sh. Dinesh Kumar Singh	Consultant (Onsite Manager)	38550
78.	Sh. Shailesh B. Nimbalkar	Consultant (Onsite Manager)	89758
79.	Sh. Brijendra Mishra	Consultant (Onsite Manager)	85031
80.	Sh. Kaushik Kalita	Consultant (Onsite Manager)	54760
81.	Sh. Midhun Murali	Consultant (Onsite Manager)	74953
82.	Sh. Pradeepta Raj Prasad Patel	Consultant (Onsite Manager)	89283
83.	Sh. Sudipta Hazra	Consultant (Onsite Manager)	47617
84.	Ms. Sree Varshini B	Consultant (Onsite Manager)	90699
85.	Sh. SMD Javeed	Consultant (Onsite Manager)	56846
86.	Shri Ashok Das	Assistant	50230
87.	Shri Sachin Yadav	Assistant	44700
88.	Shri Gourish Baral	IT. Assistant	51840
89.	Shri Ravi Shankar	Account Assistant	44700
90.	Shri Rakesh Narayan Patil	Account Assistant	50230
91.	Shri Pinaki Barik	Account Assistant	50230
92.	Ms. Suman Chillar	Personal Assistant	50230
93.	Shri Abhilash Sharma	Personal Assistant	50230
94.	Shri Kamal Dhyani	IT. Associate	50230
95.	Shri Siddhartha Dutta	MIS	30220
96.	Ms. Priyanka Shukla	Helpline Executive	27860
97.	Shri Mohit Gaur	Helpline Executive	27860
98.	Shri Braj Kumar Singh	Care Taker	28680
99.	Shri Jagdeep Kumar	DEO	28680
100.	Ms. Shivali Srivastava	DEO	28680
101.	Shri Tarun Kumar	DEO	28680
102.	Shri Ashwani Kumar	DEO	28680
103.	Ms. Preeti Sharma	DEO	28680
104.	Ms Pooja Rawat	DEO	28680
105.	Ms. Geetanjali	DEO	28680

List of Contractual employees of FSSAI alongwith remuneration details

S. No.	Name	Position	Gross Pay
106.	Ms. Kalpana Negi	DEO	28680
107.	Ms. Anita	DEO	28680
108.	Shri Ashish Negi	DEO	28680
109.	Shri Sachin Parashar	DEO	28680
110.	Ms. Pushpa Singhal	DEO	28680
111.	Ms.Vaishali Mardi	DEO	28680
112.	Ms. Parul Goel	DEO	28680
113.	Shri Pradeep Kumar	DEO	28680
114.	Ms. Pragati Seth	DEO	28680
115.	Shri Jatin Kashyap	DEO	27860
116.	Shri Narender Kumar Thakre	DEO	27860
117.	Shri Abhishek Kumar Shahi	DEO	27860
118.	Shri Ranjit Singh	DEO	27860
119.	Shri Mukesh Kumar	DEO	27860
120.	Ms. Deepti Gupta	DEO	27060
121.	Shri Hareesh. R	DEO	27060
122.	Shri Keshav Kumar	DEO	27060
123.	Ms. Meenakshi	DEO	27060
124.	Shri Ashwani Kumar	DEO	27060
125.	Ms. Shalu Singhal	DEO	27060
126.	Sh. Anshul Gupta	DEO	26300
127.	Ms. Renu Dixit	DEO	28680
128.	Ms. Hemlata	DEO	28680
129.	Shri Anil Sharma	DEO	28680
130.	Shri Mukesh Kumar Dixit	DEO	28680
131.	Ms. Tanuja Gowswami	DEO	28680
132.	Shri Jeherul Islam	DEO	28680
133.	Shri Suraj Gulab Wasnik	DEO	28680
134.	Shri Sarang T. Ghadge	DEO	28680
135.	Shri Dhananjay Thakur	DEO	28680
136.	Shri Siddhesh Morye	DEO	28680
137.	Shri Vaibhav Vinayak Patil	DEO	28680
138.	Shri Rahul Kalika Singh	DEO	28680
139.	Shri Anil Gulab Vashnik	DEO	28680
140.	Shri Sumedh Bhaskarrao Dere	DEO	28680
141.	Shri Pankaj Kr. Arora	Data Associate	28680
142.	Shri Meherwan Singh Rawat	Driver	26790
143.	Shri Narain Singh Rawat	Driver	26790
144.	Shri Bhupender Kumar	Attendant	26410
145.	Shri Rajesh Prasad	Attendant	25640
146.	Shri Vikash Kumar	Attendant	26410
147.	Shri Manish Kumar	Attendant	25640
148.	Shri Prem Singh	Attendant	25640
149.	Shri Deepak Singh	Attendant	25640
150.	Shri Ajay Kumar Kushwaha	Attendant	25640
151.	Shri Gaurav Kumar	Attendant	26410
152.	Shri Rupesh Kumar	Attendant	26410
153.	Shri Rahul Sharma	Attendant	26410
154.	Shri Ajay Kumar	Attendant	26410
155.	Shri Shiv Kumar Mourya	Attendant	26410
156.	Shri Amit Kumar	Attendant	26410
157.	Shri Bijender Singh	Attendant	25640
158.	Shri Darshan Singh	Attendant	26410
159.	Shri Ajay Kumar	Attendant	26410
160.	Shri Arvind Kumar Sharma	Attendant	26410

List of Contractual employees of FSSAI alongwith remuneration details

S. No.	Name	Position	Gross Pay
161.	Sh. Nitin Yadav	Attendant	25640
162.	Shri Awadh Prasad	Attendant	25640
163.	Ms. Pooja	Attendant	26410
164.	Shri Vinod Govind Kamble	Attendant	26410
165.	Shri Shashikant S. Mahatre	Attendant	26410
166.	Shri Shivkalyan B. Anrao	Attendant	26410
167.	Shri Sagar S. Pawar	Attendant	26410
168.	Shri Bapi Paul	Attendant	26410
169.	Shri Ratan Kumar Biswas	Attendant	26410
170.	Shri Bipul Chatterjee	Attendant	26410
171.	Ms. E. Ambika	Attendant	25640
172.	Shri E. Balamurugan	Attendant	26410
173.	Shri Protul Barua	Attendant	25640

S/N	Name	URL
1	FSSAI Integrated website main (Bilingual)	https://fssai.gov.in
2	Food Safety Compliance System (FoSCoS)	https://foscos.fssai.gov.in/
3	Food Imports Clearance System (FICS)	https://fics.fssai.gov.in
4	Food Safety Training and Certification (FOSTAC)	https://fostac.fssai.gov.in
5	Food Fortification Resource Centre (FFRC)	https://ffrc.fssai.gov.in
6	Indian Food Laboratory Network (InfolNET)	https://infolnet.fssai.gov.in/
7	Food Product Identity Verification System (FPIVS)	https://fssai.gov.in/fpivs
8	Food Culture	https://fssai.gov.in/foodculture
9	IFS Quick Access	https://fssai.gov.in/IFSquickaccess
10	Hygiene Rating	https://fssai.gov.in/servesafe
11	Food Safety Knowledge Assimilation Network (FSKAN)	https://fssai.gov.in/fskan
12	FSSAI Internship Portal	https://fssai.gov.in/internship
13	FSSAI Recruitment Portal	https://fssai.gov.in/recruitment
14	FSSAI Trainers Portal	https://fssai.gov.in/trainers
15	FSSAI Scientific Panels Portal	https://fssai.gov.in/scientificpanels
16	Diet4Life	https://diet4life.fssai.gov.in
17	Detect Adulterations with Rapid Test: DART	https://fssai.gov.in/dart
18	Food Safety Compliance through Regular Inspection	https://foodregulatory.fssai.gov.in/foscris

	and Sampling System (FoSCoRIS)	
19	Food Regulatory Portal	https://foodregulatory.fssai.gov.in/
20	Jaivik Bharat: Organic Integrity Database	https://jaivikbharat.fssai.gov.in/
21	Save Food Share Food Portal	https://sharefood.fssai.gov.in/
22	FSSAI e-Comments Portal	https://fssai.gov.in/comments
23	Eat Right Movement	https://fssai.gov.in/EatRightMovement
24	Repurpose Used Cooling Oil (RUCO)	https://fssai.gov.in/ruco/
25	Frequently Asked Question Mentor (FAQS)	https://fssai.gov.in/faqs
26	FSSAI Eat Right India Initiative Website	https://eatrightindia.gov.in/ and several micro-portals for individual initiatives.
27	Network of Professionals in Food & Nutrition (NetProFaN)	https://fssai.gov.in/NetProFaN
28	State Food Safety Index (SFSI)	https://fssai.gov.in/sfsi
29	Food Import Clearance Training of Authorised Custom Officers	https://fssai.gov.in/fictac
30	Audit Management System	https://fssai.gov.in/AMS/
31	Food Safety Connect	https://foscoss.fssai.gov.in/consumergrievance/
32	FSSAI Covid Portal	https://fssai.gov.in/fscovidportal/
33	Food Safety Connect	https://foscoss.fssai.gov.in/consumergrievance/

Details of Foreign tours of officials

S.No.	Name of Official deputed	Programme for which deputed abroad	Period of visit (excluding journey time)
1	<p>Sh. Balam Giri, Consultant (Assistant Director Tech.)</p> <p>Ms. Nisha Aggarwal, Technical Officer</p> <p>Sh. Vineet Shyam, Technical Officer</p> <p>Ms. Sakshee Pipliyal, Technical Officer</p>	Cochran Fellowship program 2017 on Intelligent Import Inspection in USA	25 th March, to 07 th April, 2018
2	<p>Sh. Pawan Agarwal, CEO, FSSAI</p> <p>Sh. Prabhat Kumar Mishra, Assistant Director</p> <p>Ms. Monica Puniya, Consultant {Assistant Director (Tech.)}</p>	Visit to New Zealand to work out the modalities for implementation of Food Safety Cooperation Arrangement (FSCA) signed between FSSAI & MPI, New Zealand	02 nd to 06 th April, 2018

3	Dr. Vijay Pal Singh, Deputy Director	24 th Session of the Codex Committee on Residues of Veterinary Drugs in Food and Physical Working Group meeting at Chicago, United State of America during 22 nd to 27 th April, 2018 (excluding journey time).	22 nd to 27 th April, 2018
4	Dr. Bhaskar Narayan, Advisor Ms. Payel Maji, Technical Officer	39 th Session of the Codex Committee on Methods of Analysis & Sampling and Physical Working Group Meeting at Budapest, Hungary	06 th to 11 th May, 2018
5	Sh. Raj Singh, Head (GA/Legal) Sh. K.U. Mehekar, Deputy Director Ms. Sabita Jaiswal, Assistant Director Sh. Akhilesh Gupta, Assistant Director Sh. Ashok Kumar Mishra, Assistant Director Ms. Shibani Panigrahi, Technical Officer Ms Ridhi Sood, Technical Officer	Study visit cum leadership development program at Singapore	7 th to 11 th May, 2018

6	<p>Dr. Bhaskar Narayan, Advisor</p> <p>Sh. Umesh Kumar Jain, Joint Director</p> <p>Dr. Ajay Garg, Assistant Director</p>	<p>Sri Lanka to conduct a Physical Audit of Laboratories in Sri Lanka</p> <p>Sri Lanka to conduct an awareness workshop on Indian food standards and clearance procedures during 16th May 2018 in Sri Lanka (excluding journey time).</p>	<p>16th to 19th May, 2018</p> <p>16th May 2018</p>
7	<p>Sh. Sunil Bakshi, Advisor</p>	<p>75th Session of the Executive Committee of the Codex Alimentarius Commission (CCEXEC), 41st Session of the Codex Alimentarius Commission (CAC 41) and 76th Session of the Executive Committee of the Codex Alimentarius Commission (CCEXEC) at Rome, Italy</p>	<p>26th June, to 7th July, 2018</p>
8	<p>Sh. Ashish Bahuguna, Chairperson, FSSAI</p> <p>Sh. P. Karthikeyan, Assistant Director</p>	<p>41st Session of the Codex Alimentarius Commission (CAC 41) and CCASIA informal meeting at Rome,</p>	<p>1st to 6th July, 2018</p>
9	<p>Dr. Vijay Pal Singh, Deputy Director</p>	<p>International Seminar on the topic of "Laboratory Animals Science in Indonesia: perspective and</p>	<p>23rd to 25th July, 2018</p>

		Future Challenges” at Bogor, Indonesia	
10	Dr. Anil Chandra Mishra, Joint Director	10 th Seminar on “Nutrition Labeling Claims and Communication Strategies” at (Kuala Lumpur) Malaysia	28 th -30 August, 2018
11	Sh. Pawan Agarwal, CEO, FSSAI Sh. Kumar Anil, Advisor Sh. Daya Shankar, Joint Director	Europe to have meeting with Food Safety Authorities in Netherlands and Belgium to in Parma, Italy	10 th to 14 th September, 2018
12	Ms. Madhavi Das, CMSO Ms. Kriti Chugh, Assistant Director Ms. Hiya Pandey, Technical Officer	Exposure visit to Denmark for exchange of experiences in areas related to Food Smart Cities, nutritional labelling and monitoring food market of unhealthy foods and beverages which would be helpful in capacity building of above FSSAI Officials in Food Safety & Nutrition. The visit is scheduled in Copenhagen, Denmark).	19 th to 21 st September, 2018
13	Dr. Rubeena Shaheen, Director Sh. P. Karthikeyan,	US Codex colloquium for CCSAIA on Codex Trust Fund Preparation of robust application with US Codex Office in Bangkok, Thailand	16 th to 18 th October, 2018

	Assistant Director Dr. Shelvi Agarwal, Technical Officer		
14	Ms. Suneeti Toteja, Director Ms. Ratna Shrivastava, Consultant (Scientist-I)	24 th Session (CCFICS) and CCASIA informal meeting at Brisbane, Australia	21 st to 26 th October, 2018
15	Dr. Sujata Singh, Consultant (Assistant Director Technical)	Regional meeting to Accelerate Control of Neglected Foodborne Zoonoses in Selected Asian Countries at Luang Prabang, Lao People's Democratic Republic	16 th to 18 th October, 2018
16	Ms. Aiman, Technical Officer	20 th Global Child Nutrition Foundation under the theme "National School Meal programs for Food and Nutrition Security and Multiple Social Benefits" at Tunis, Tunisia	21 st to 25 th October, 2018
17	Sh. Sunil Bakshi, Advisor Ms. Sakshee Pipliyal, Technical Officer Sh. Puneet Gupta, Technical Officer	Regional Workshop on Codex Strategic Plan 2020-2025 being organized by Codex Secretariat in collaboration with China National Center for Food Safety Risk Assessment (CFSA)	01 st to 02 nd November, 2018

18	Sh. Sunil Bakshi, Advisor Ms. Pushpinder Jeet Kaur, Assistant Director	50 th Session of the Codex Committee on Food Hygiene (CCFH) and Physical Working Group meeting on GPFH/HACCP	10 th to 16 th November, 2018
19	Dr. Bhaskar N., Advisor Sh. Ganesh V. Bhatt, Technical Officer	40 th Session of the Codex Committee on Nutrition and Foods for special Dietary Uses (CCNFSDU) AND Physical Working Group Meeting on Ready-to- use Therapeutic Foods (RUTF)	24 th to 30 th November, 2018
20	Dr. Vijay Pal Singh, Deputy Director	The Inter-country workshop on “Tackling diet related non-communicable disease in Asia: a region approach to improve response capacities” at Hanoi, Vietnam	19 th to 22 nd November, 2018
21	Dr. Rubeena Shahee, Director	6 th Session of the AD HOC Codex Intergovernmental Task Force on Antimicrobial Resistance (TFAMR) and US-CCASIA informal meetings at Busan, Republic of Korea (South)	9 th to 14 th December, 2018
22	Sh. Sunil Bakshi, Advisor	Sub-Committee Meeting to discuss draft Strategic Plan 2020-2025 CCEXEC at Rome, Italy	18 th 20 th December, 2018
23	Ms. Jyotsana Singh, Consultant (Scientist-I)	Training program on Mycotoxins at Singapore during 08 th to 10 th January, 2019	08 th to 10 th January, 2019

24	Dr. M. Kannan, Deputy Director	Knowledge Co-Creation Program on Strengthening Safety Management System of Agricultural Products (A) at Japan during 11 th February to 02 nd March, 2019	11 th February to 02 nd March, 2019
25	Ms. Rita Teatota, Chairperson, FSSAI Ms. Arkalina Dwibedi, Technical Officer	Inaugural meeting launch event on Global Action Network on Nutrition labelling being organized with support of UN and WHO Joint at Paris, France during 06 th to 07 th February, 2019	06 th to 07 th February, 2019
26	Sh. Pawan Kumar Agarwal, CEO, FSSAI Dr. Bhaskar Narayan, Advisor, FSSAI Ms. Manpreet Kour, Technical Officer	First WHO/FAO International Conference on Food Safety in Africa & its Governing Council Meeting at Addis Abada, Ethiopia on 11 th to 14 th February, 2019	11 th to 14 th February, 2019
27	Sh. Ashish V Gawai, Deputy Director	First WHO/FAO International Conference on Food Safety and GFSP meeting/event at Addis Ababa, Ethiopia during 11 th to 14 th February, 2019	11 th to 14 th February, 2019
28	Dr. Suresh Chandra Khurana, Consultant (Standards) Ms. Aiman Zaidi, Technical	26 th Session of the Codex Committee on Fats and Oils (CCFO) and Physical working Group meeting on Draft Revision to the Standard for Olive and Olive Pomace Oils during 23 rd to 01 st	23 rd to 01 st March, 2019

	Officer	March, 2019 at Kuala Lumpur, Malaysia	
29	Sh. P. Karthikeyan, Deputy Director Ms. Sakshee Pipliyal, Technical Officer	FSSAI to provide practical training on establishment and functioning of National Codex Committee during 25 th to 28 th February, 2019 in Sri Lanka	25 th to 28 th February, 2019
30	Sh. Kumar Anil, Advisor (Standards)	The Second Annual Meeting on Resolve to Save Lives Cardiovascular Health Partner & a site visit to the New York City Health Department at new York, USA during 04 th to 06 th March, 2019	04 th to 06 th March, 2019
31	Sh. Sunil Bakshi, Advisor	31 st Session of Codex Committee on General Principles (CCGP), CCASIA informal Meeting and Workshop for Chairs of Codex Committees and Regional Coordinator at Bordeaux, France	10 th to 17 th March, 2019
32	Ms. Rita Teaotia, Chairperson, FSSAI	31 st Session of Codex Committee on General Principles (CCGP), CCASIA and CCASIA informal Meeting and Workshop for Chairs of at Bordeaux, France	10 th to 15 th March, 2019

33	Sh. Anil Mehta, Joint Director, NR Dr. Firdaus Jahan, Technical Officer	51 st Session of the Codex Committee on Food Additives (CCFA) and Two Meeting of the Physical Working Group on the General Standard for Food Additives and Endorsement/ Alignment of the food additive provisions	22 nd to 29 th March, 2019
34	Sh. Sunil Bakshi, Consultant (Head) (Codex & Regulation)	Participation in Drafting Group meeting o proposed Draft Revision of the General Principles of Food Hygiene (CAC/ RCP 1-1969) and its HACCP Annex at Paris, France	08 th to 10 th April, 2019
35	Ms. Suneeti Toteja, Director	WHO/FAO International Forum on Food Safety and Trade at Geneva, Switzerland	23 rd to 24 th April, 2019
36	Sh. Rajendrarao Jagtap, Technical Officer, WR, Mumbai	International Visitor Leadership Program (IVLP) of the US Government at USA	29 th April to 17 th May, 2019
37	Dr. Anil Chandra Mishra, Joint Director Ms. Sakshee Pipliyal, Technical Officer	45 th Session of the Codex Committee on Food Labelling (CCFL) & Physical Working Group on Proposed Draft Guidance on labelling of non-retail containers of foods	11 th to 17 th May, 2019

38	Dr. Bhaskar Narayan, Advisor (QA) Ms. Kanika Aggarwal, Technical Officer	40 th Session of the Codex Committee on Methods of Analysis and Sampling (CCMAS) & Physical Working Group on review of CXS234: preamble and structure, and on endorsement of Methods of analysis and sampling in Budapest, Hungary	26 th to 31 st May, 2019
39	Sh. P. Karthikeyan, Deputy Director Ms. Navneet Kaur, Technical Officer	13 th Session of the Codex Committee on Contaminants in Foods (CCCF) and Physical Working Group on risk analysis of contaminants with no regulatory level or risk management framework in Yogyakarta, Indonesia	28 th April to 03 rd May, 2019
40	Dr. Gyan Prakash Sharma, Director, NFL, Ghaziabad	2 nd Meeting of Joint Working Group on (JWG) on Food Processing at Denmark during 19 th to 21 st June, 2019	19 th to 21 st June, 2019
41	Ms. Rita Teatota, Chairperson, FSSAI Sh. Balamgiri, Consultant (Assistant Director Tech)	EAT Stockholm Food Forum & a high-level political roundtable discussion at Stockholm, Sweden subject to issuance of political clearance by MEA.	11 th to 13 th June, 2019
42	Ms. Inoshi Sharma, Director	Roundtable event on High Impact and Underrepresented Nutrition Sensitive Food Systems in South Asia at Bangkok, Thailand	17 th to 18 th June, 2019

43	<p>Sh. Puneet Gupta, Technical Officer</p> <p>Mohd. Amir Paray, Technical Officer</p>	51 st Session of the Codex Committee of Pesticide Residues (CCPR) and CCASIA informal meeting at Macau, China (during 07 th to 13 th April, 2019
44	Sh. Sunil Bakshi, Head Codex Regulation &	Physical Meeting of the Strategic Planning Sub-Committee of the Executive Committee, 77 th Session of the Executive Committee of the Codex Alimentarius Commission (CCEXEC) and 42 nd Session of the Codex Alimentarius Commission (CAC 42) at Geneva, Switzerland	30 th June to 12 th July, 2019
45	<p>Ms. Rita Teatota, Chairperson</p> <p>Sh. Perumal Karthikeyan, Deputy Director</p>	42 nd Session of the Codex Alimentarius Commission (CAC 42) and CCASIA informal meeting at Geneva, Switzerland during 7 th to 12 th July, 2019 (excluding journey time). In addition to the above tour Ms. Rita Teatota, Chairperson, FSSAI will be on personnel tour to Helsinki, Finland from 13 th & 14 th July, 2019 (excluding journey time).	7 th to 12 th July, 2019
46	Sh. Pawan Kumar Agarwal, CEO, FSSAI	Participate as speaker in the "Future Summit 2019 on Framework of Food Safety" at	26.07.2019

		Singapore	
47	Dr. Vijay Pal Singh, Deputy Director	8 th German Federal Institute for Risk Assessment (BFR) – “Summer Academy on Risk Assessment and Risk Communication in Food Safety” a Berlin, Germany	12 th -23 rd August, 2019
48	Sh. Rajeev Kumar Jain, Executive Director	Participation in the meeting with food safety authorities in Nepal and sign proposed MoU between FSSAI and DFTQC in Kathmandu, Nepal on 21.08.2019 (excluding journey time).	21.08.2019
49	Dr. Amit Sharma, Director	The World Food Summit 2019 as speaker in the theme of “Improved Resource Efficiency” at Copenhagen, Demark	29 th to 30 th August, 2019
50	Ms. Varsha Gupta, Scientist IV (3)	Inaugural Asia Reformulation Conference at Singapore on 19 th September, 2019	19 th September, 2019
51	Ms. Kriti Chugh, Assistant Director	01 st South East Asia Regional Group Meeting of International Epidemiological Association and the 14 th Annual Academic Sessioin of College of Community Physicians at Colombo, Sri Lanka	19 th to 21 st September, 2019
52	Ms. Aiman, Technical	39 th Plam Oil Familiarization Programme at Kuala	22 nd to 28 th September, 2019

	Officer	Lumpur, Malaysia	
53	Ms. Pushpinder Jeet kaur Assistant Director (Tech.) Sh. Suresh Chander Khurana, Consultant	21 st Session of the Codex Committee on Fresh Fruits and Vegetables (CCFFV) and CCASIA informal meeting at Monterrey, Nuevo Leon, Mexico	06 th October to 11 th October, 2019
54	Dr. Sanu Jacob, Director	51 st Session of the Codex Committee on Food Hygiene (CCFH) and CCASIA informal meeting at Cleveland Ohio, United States of America	02 nd to 08 th November, 2019
55	Sh. Ganesh V. Bhat, Technical Officer	41 st Session of the Codex Committee on Nutrition and Foods for Special Dietary Uses and Physical Working Group Meeting on Mechanism/ framework for considering the Technological Justification of Food Additives at Dusseldorf, Germany	23 rd to 29 th November, 2019
56	Sh. Vikas Talwar, Deputy Director	The meeting on “Frameworks for Action on Food Safety in WHO South East Asia Region” in Kathmandu, Nepal	25 th to 27 th November, 2019
57	Dr. Shobhit Jain, Executive Director	The meeting on “Frameworks for Action on Food Safety in WHO South East Asia Region” during 25 th to 27 th November, 2019 in Kathmandu, Nepal	25 th to 27 th November, 2019

58	Sh. Shailender Kumar, Assistant Director (Tech.)	Training Course on Food Safety Risk Analysis during 16 th to 19 th December, 2019 in Bangkok, Thailand	16 th to 19 th December, 2019
59	Dr. Rubeena Shaheen, Director	7 th Session of the AD HOC Codex Intergovernmental Task Force on Antimicrobial Resistance (TFAMR) and Physical Working Group (PWG) at Pyeongchang, Republic of Korea	7 th December to 13 th December, 2019
60	Dr. Amit Sharma, Director	1 st Meeting of India-Bangladesh Joint Agricultural working Group (JAWG) at Dhaka, Bangladesh	07 th to 08 th December, 2019
61	Sh. Sunil Bakshi, Consultant, Head	78 th Session of the Executive Committee of the Codex Alimentarius Commission (CCEXEC 78) at Geneva, Switzerland	09 th to 4 th February, 2020
62	Col. Pramod Sahaji Dahitule, Director Ms. Akanksha Dua, Assistant Director	Participation in the 5 th edition of the Government -to-Government (GtoG) and Government -to-Business (GtoB) meeting and to attend the 2020 Global Food Safety Initiative at Seattle, USA	25 th February to 02 nd March, 2020
63	Dr. Amit Sharma, Director	Conference on TBT Committee Meeting to discuss specific trade concerns (SYCs) & bilateral issues at Geneva, Switzerland	24 th to 27 th February, 2020

